

ORISSA HIGH COURT**FILING REPORT AS ON :26/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/34870/2025	M/S. ADIGANGA PROPERTIES PVT. LTD. VS RAMA PRAKASH SENAPATI	SARADA PRASANNA SARANGI VS	// ()	
2	D-BLAPL/26304/2025	UMASHANKAR PANIGRAHI @ BAPI VS STATE OF ODISHA	SAYALI MAHARATHA VS	KOMNA PS /136 /2022 () //	
3	D-BLAPL/26306/2025	SRIDHAR PRADHAN @ SHYAM PRADHAN @ SHAM VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CUTTACK SADAR /54 /2024 () //	
4	D-BLAPL/26312/2025	SUSHIL KUMAR DHALSAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CHAULIAGANJA /134 /2013 () //	
5	D-BLAPL/26315/2025	SUSHANT KOKATE VS STATE OF ODISHA	MD ZIA-UL HAQUE VS	CHOUDWAR /485 /2025 () //	
6	D-BLAPL/26317/2025	BANSHIDHAR HANS VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	SINDHIKELA PS /18 /2025 () //	AOD20240000510C202500015
7	D-BLAPL/26320/2025	UMA MAJHI @ UMASHANKAR MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	JAIPATNA /413 /2021 () //	
8	D-BLAPL/26328/2025	DILIP BHOI @ DILIP KUMAR BHOI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	BIRIDI PS /275 /2024 () //	AOD20250001040C202500008
9	D-BLAPL/26329/2025	RAMESH KUMAR SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /39 /2015 () //	
10	D-BLAPL/26350/2025	RAJENDRA BINDHANI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CYBER CRIME AND ECONOMIC OFFENCES, BALANGIR /6 /2025 () //	
11	D-BLAPL/26355/2025	BANSIDHAR ROUT VS STATE OF ODISHA	GOPINATH MISHRA VS	EOW,BHUBANESWAR /4 /2025 () //	

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12	D-BLAPL/26357/2025	BALABHADRA DAS VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /134 /2025 () //	
13	D-BLAPL/26359/2025	GOBARDHANA HARIJAN VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MUDULIPODA /59 /2025 () //	AOD20240000239C202500017
14	D-BLAPL/26362/2025	JATIN PRADHAN VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /90 /2022 () //	AOR20220001629C202500002
15	D-BLAPL/26363/2025	BITU @ BISWAJIT DAS VS STATE OF ODISHA	BISWAJIT PASAYAT VS	COLLIERY /251 /2025 () //	
16	D-BLAPL/26364/2025	SIBA @ SIBARAM BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	KABISURYANAGAR /156 /2022 () //	
17	D-BLAPL/26366/2025	ANUPAMA MOHAPATRA @ ARUPAMA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DELANGA /61 /2024 () //	
18	D-BLAPL/26369/2025	SAMIR KUMAR PALEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PANIKOILI /237 /2025 () //	AOD20240000242C202500187
19	D-BLAPL/26372/2025	SUBASH SAHU VS STATE OF ODISHA	MAHITOSH SINHA VS	BANARAPAL /76 /2025 () //	
20	D-BLAPL/26374/2025	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	AVIRAM PATRA VS	KHANDAGIRI P.S. /552 /2025 () //	
21	D-BLAPL/26377/2025	GYANARANJAN SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /270 /2025 () //	
22	D-BLAPL/26380/2025	KUNA @ PRASANNA PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /424 /2025 () //	
23	D-BLAPL/26381/2025	KRUSHNA CHANDRA SETHY	SIDHARTHA SANKAR RAY (2)	SHERAGADA /318 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/26382/2025	PRAMILA PARIDA	RASHMI RANJAN DAS	KEONJHAR TOWN /142 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/26384/2025	DEEPAK PRADHAN	CHIRANJIB ROUT	TALCHER TOWN /730 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/26388/2025	KEYA PANDA	JAYANTA KUMAR MAJHI	JALESWAR /91 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/26391/2025	YOGANANDA MEHERE	BIRAJA PRASAD TRIPATHY	PUINTALA /218 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/26392/2025	SURESH KUMAR SAHU	RAMANI KANTA PATTANAİK	TIGIRIA /8 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/26393/2025	PIAR SK	SATYA RANJAN MULIA	GURUDIJHATIA /153 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/26394/2025	PREMANANDA NAIK @ UMAKANTA NAIK	SATYAJIT MOHAPATRA	BOLANGIR SADAR /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/26396/2025	KANHU @ SILILESWAR PATRA @ SHIMALESHWAR PATRA	PARAS PRASAD MOHAPATRA	BADSAHI /267 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/26397/2025	SASWATSUNDAR DASH	JUGALA KISHORE PANDA	BARGARH RURAL /201 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/26401/2025	KUNA NAHAK @ MANIA	JUGALA KISHORE PANDA	KOTINANDA /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/26403/2025	SANJAY KUMAR	LALITENDU MOHAPATRA	//	AOD20230000595C202500004
		VS	VS	()	

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35	D-BLAPL/26408/2025	STATE OF ODISHA PRASANTA MUKHI @ KHAKA VS	DALIRANI BEHURAY VS	// SARAT /25 /2022 ()	
36	D-BLAPL/26411/2025	STATE OF ODISHA KUNA NAHAK @ MANIA VS	JUGALA KISHORE PANDA VS	// KOTINANDA /162 /2025 ()	
37	D-BLAPL/26413/2025	STATE OF ODISHA AJU @ SOMANATH DAS VS	GOREKHANATH DAS VS	// KHANDAGIRI P.S. /625 /2022 ()	
38	D-BLAPL/26419/2025	STATE OF ODISHA AJIT GOUDA VS	SURYAKANTA DWIBEDI VS	// RAIKIA /142 /2024 ()	
39	D-BLAPL/26425/2025	STATE OF ODISHA PRAMOD KUMAR SAMAL VS	AMULYA RATNA PANDA VS	// / /0 ()	
40	D-BLAPL/26427/2025	STATE OF ODISHA BHASMAN HARIJAN VS	UMAKANTA BARIK VS	// UMERKOTE /204 /2025 ()	
41	D-BLAPL/26428/2025	STATE OF ODISHA SWAGATIKA PRADHAN VS	KUMAR PRAJWAL VS	// DHANUPALI /23 /2025 ()	
42	D-BLAPL/26434/2025	STATE OF ODISHA DEEPAK MAHAPATRA VS	AMITAV TRIPATHY VS	// / /0 ()	
43	D-BLAPL/26438/2025	STATE OF ODISHA SK. RAJU VS	DEEPAK KU SAHOO VS	// DERABIS /111 /2025 ()	
44	D-BLAPL/26442/2025	STATE OF ODISHA MANTU @ SOUMYA RANJAN SAMAL VS	PUSPAMITRA MOHAPATRA VS	// RAJKANIKA /334 /2025 ()	
45	D-BLAPL/26443/2025	STATE OF ODISHA SANJAYA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /240 /2025 () //	

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46	D-BLAPL/26447/2025	MANOJ BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /240 /2025 () //	
47	D-BLAPL/26448/2025	PINTU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /613 /2025 () //	
48	D-BLAPL/26451/2025	ARJUN MAJHI @ GOND VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DABUGAM /99 /2025 () //	
49	D-BLAPL/26452/2025	BAPUN @ SUBASH KU. SINGH VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	SIMULIA /16 /2025 () //	
50	D-BLAPL/26457/2025	SUBHAKANTA NAYAK @ SHUBHAKANTA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	POTTANGI /93 /2025 () //	
51	D-BLAPL/26460/2025	GOBI @ GOBINDA MOHAPATRA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL SADAR PS /157 /2025 () //	
52	D-BLAPL/26461/2025	RAJESH CHANDRA PATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MANCHESWAR P.S. /171 /2025 () //	
53	D-BLAPL/26463/2025	RAJU MAJHI VS STATE OF ODISHA	PRABHAV BEHERA VS	BHAWANIPATNA SADAR /49 /2025 () //	
54	D-BLAPL/26465/2025	SUBASH LENKA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JENAPUR /281 /2025 () //	
55	D-BLAPL/26467/2025	TAHIDUL ISLAM VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	GURUDIJHATIA /153 /2025 () //	
56	D-BLAPL/26473/2025	PRASHANTA KUMAR SETHI @ PRASANTA SETHI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	NIMAKHANDI /212 /2025 () //	
57	D-BLAPL/26487/2025	MANORANJAN BEURA @ RINTU @ RASHMI RANJAN BEURA @ RANJAN MOHANTY	BEHURA @ RANJAN MOHANTY	GURUDIJHATIA /149 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/26493/2025	GOPAL NAG	BIJAYA KUMAR RAGADA	SOHELLA /92 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/26497/2025	MAHADEV NAIK @ MAHADEV NAYAK	SUSHANTA HARICHANDAN	PURIGHAT /204 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/26498/2025	BIKASH PUTEL	SIDDHARTH GOUTAM DAS	TUREIKELA /209 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/26502/2025	BULU DIGAL	BAIJAYANTI MOHANTY	SARANGADA /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/26505/2025	RANJIT NAYAK	ABHILASH MISHRA	KANPUR /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/26506/2025	GOPINATH SAHU	SUBASH CHANDRA PRADHAN	BHATILI /206 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/26508/2025	KRUSHNA MAJHI	AJIT KUMAR MOHANTY	TUMUDIBANDHA /39 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/26512/2025	RAFIQUE KHAN @ DHULSA	BIJAYA KUMAR RAGADA	THELKOLOI PS /242 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/26518/2025	TINA @ SIBARAM SETHI	BASUDEV PUJARI	BADABAZAR /122 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/26521/2025	RANJAN NAYAK	SANJIB KUMAR BHANJADEO	BANAPUR P.S. /214 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/26527/2025	ABANTI SAMAL	ABESH KAMAL	KANDARPUR /167 /2021	AOR20230000513C202500007
		VS	VS	()	

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69	D-BLAPL/26531/2025	STATE OF ODISHA ASIYA MANDAL VS	SUCHIT KUMAR NAYAK VS	// /0 ()	
70	D-BLAPL/26541/2025	STATE OF ODISHA SIPU PUDHA VS	AMLAN SHAKTI PAUL VS	// KUNDHEIGOLA /54 /2025 ()	
71	D-BLAPL/26544/2025	STATE OF ODISHA BUBUN ROUT @ SATYA PRAKASH ROUT VS	AMLAN SHAKTI PAUL VS	// PAHALA /80 /2025 ()	
72	D-BLAPL/26550/2025	STATE OF ODISHA SURAJ MANDAL VS	KULDEEP MOHANTY VS	// PLANTSITE /583 /2025 ()	AOD2024000012C202500185
73	D-BLAPL/26552/2025	STATE OF ODISHA SURENDRA SAHU VS	SANTOSH KUMAR MAHANTY VS	// KODALA /324 /2025 ()	AOD2024000024C202500189
74	D-BLAPL/26554/2025	STATE OF ODISHA SARAT CHANDRA SAHOO VS	SOUMYA RANJAN DAS VS	// ROURKELA CYBER P.S. /2 /2025 ()	
75	D-BLAPL/26555/2025	STATE OF ODISHA KUMAR MAJHI VS	RITA SINGH VS	// CHANDRASEKHARPUR /497 /2024 ()	
76	D-BLAPL/26556/2025	STATE OF ODISHA MAYA @ MAYADHAR MINZ VS	RAKESH KUMAR SARANGI VS	// RAJGANGPUR /517 /2024 ()	
77	D-CMAPL/34822/2025	STATE OF ODISHA SHYAM SUNDAR MALLIK VS	NIRANJAN PANDA VS	// // ()	
78	D-CMP/34618/2025	STATE OF ODISHA GOURANGA BEHERA@GOURANGA CHARAN BEHERA VS	NIVEKANANDA JENA VS	// // ()	
79	D-CMP/34619/2025	NIMAI CHAND BEHERA SUDHANSHU BHUSAN PATNAIK @ BHUSAN PATNAIK VS	KARTAN DANG VS	// // ()	
		SUNDARAMANI SAHU		//	

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80	D-CMP/34638/2025	RADHARANI KUNDA @ GIRI VS REGISTRAR OF CO-OPERATIVE SOCIETY, BALASORE	JAGAJIBAN PRADHAN VS	// 0	
81	D-CMP/34653/2025	VIKHYAKARI MOHAPATRA @ BHIKHYAKARI MOHAPATRA VS DAYANIDHI BEHERA	AMITABH TRIPATHY VS	// 0	
82	D-CMP/34671/2025	SUSHIL KUMAR ROUT VS COLLECTOR, BOLANGIR	TRILOCHAN NANDA VS	// 0	
83	D-CMP/34679/2025	SUSHIL KUMAR ROUT VS COLLECTOR, BOLANGIR	TRILOCHAN NANDA VS	// 0	
84	D-CMP/34715/2025	KARTIK CHANDRA DEY VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	// 0	
85	D-CMP/34717/2025	DILLIP KUMAR PATRA VS NEELKAMAL LTD.	AJIT KUMAR PANDA VS	// 0	
86	D-CMP/34774/2025	KAILASH CHANDRA CHHURA VS STATE BANK OF INDIA	TUSAR KUMAR MISHRA VS	// 0	
87	D-CMP/34804/2025	PADMALOCHAN NANDA VS SWAGATIKA MISHRA	BHASKAR CHANDRA PANDA VS	// 0	
88	D-CMP/34807/2025	M/S. SIDHARTH CONSTRUCTION AND TRADING PVT.LTD. VS STATE OF ODISHA	AMITABH MISHRA VS	// 0	
89	D-CMP/34812/2025	M/S. D.C. ROUTRAY AND PARTNER VS BHUBANESWARI GHOSH	TUSAR KUMAR MISHRA VS	// 0	
90	D-CMP/34815/2025	M/S. SIDHARTH CONSTRUCTION AND TRADING PVT.LTD. VS STATE OF ODISHA	AMITABH MISHRA VS	// 0	
91	D-CMP/34837/2025	MANASI MANJARI SATAPATHY	PRAKASH RANJAN BARIK	//	

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		VS	VS	0	
		JAYASRI KAR		//	
92	D-CMP/34879/2025	PARTHA PRATIMA RAY	SUBHENDU KAR	//	
		VS	VS	0	
		PRADEEP CHANDRA RAY		//	
93	D-CMP/34883/2025	LAXMI DEI	SUBHENDU KAR	//	
		VS	VS	0	
		NALINI CHARAN MOHAPATRA		//	
94	D-CONTC/34654/2025	DR.SHAIKH NAIMUDDIN	ADV.	//	
		VS	VS	0	
		ARABINDA AGARWAL,IAS		//	
95	D-CONTC/34662/2025	BINAPANI NAYAK	ADV.	//	
		VS	VS	0	
		BASANTA KUMAR NAYAK,OSE,DEO,BALASORE		//	
96	D-CONTC/34665/2025	RITANJALI PADHY	ADV.	//	
		VS	VS	0	
		SHALIN PANDIT,IAS		//	
97	D-CONTC/34676/2025	BISHNU PRIYA PRADHAN	SANJAY KUMAR PRADHAN	//	
		VS	VS	0	
		ANANDA KUMAR BEHERA,BEO,KESINGA,KALAHANDI		//	
98	D-CONTC/34682/2025	GIRISH CHANDRA BHUKTA	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
99	D-CONTC/34686/2025	GANGADHAR MOHANTY	ADV.	//	
		VS	VS	0	
		SALINI PANDIT,IAS		//	
100	D-CONTC/34687/2025	NIRAKAR NAYAK	ADV.	//	
		VS	VS	0	
		GOURIRANI NAYAK,EX-DISTRICT EDUCATION OFFICER,KEONJHAR		//	
101	D-CONTC/34696/2025	SASMITA SETHI	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
102	D-CONTC/34700/2025	AJAY KRUSHNA DWIBEDI	ADV.	//	
		VS	VS	0	

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		GIRISH S.N,IAS		//	
103	D-CONTC/34703/2025	AASHA REALCON, BBSR	AJAYA KUMAR JENA	//	
		VS	VS	0	
		ARCHANA GOUDA,ORS		//	
104	D-CONTC/34727/2025	MINATIRANI PRADHAN	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
105	D-CONTC/34732/2025	JAYANTI KUMARI DASH	ADV.	//	
		VS	VS	0	
		KALIPRASANA MAHAPATRA,IAS		//	
106	D-CONTC/34734/2025	BITHIKA SAMANTARAY	ADV.	//	
		VS	VS	0	
		KALI PRASANA MAHAPATRA,IAS		//	
107	D-CONTC/34736/2025	R. ANURADHA	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL,IAS		//	
108	D-CONTC/34739/2025	BAIKUNTHANATH JUJHARSINGH	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
109	D-CONTC/34741/2025	LAXMIPRIYA SAHOO	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
110	D-CONTC/34743/2025	PRATIMA PATRA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
111	D-CONTC/34744/2025	JITENDRANATH SWAIN	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
112	D-CONTC/34747/2025	SUMAN DAS	ADV.	//	
		VS	VS	0	
		SIBANANDA MOHANTY,CDMO,ANGUL		//	
113	D-CONTC/34750/2025	HARMOHAN MOHANTY	ADV.	//	
		VS	VS	0	
		ARABIND AGRAWAL,IAS		//	

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114	D-CONTC/34754/2025	DR. SANGRAM DASH VS SURESH KUMAR VASHISHTH,IAS	ADV. VS	// 0	
115	D-CONTC/34763/2025	DUSMANTA SAMAL VS ARVIND SINGH,CHIEF EXECUTIVE OFFICER,TCODL,BBSR,KHURDA	ADV. VS	// 0	
116	D-CONTC/34816/2025	SARAT KUMAR ROUT VS ANU GARG, DEVELOPMENT COMMISSIONER CUM ADDITIONAL CHIEF SECRETARY	Asutosh Rout VS	// 0	AOD20230000737C202500071
117	D-CONTC/34817/2025	BASANTI DAS VS ANU GARG, DEVELOPMENT COMMISSIONER CUM ADDITIONAL CHIEF SECRETARY,	Asutosh Rout VS	// 0	AOD20230000737C202500069
118	D-CONTC/34821/2025	BAISHNAB CHARAN MOHARANA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0	
119	D-CONTC/34827/2025	SUKUMAR DAS VS PRAFULLA SAHOO,BEO,BONTH,BHADRAK	SUSANTA KUMAR LENKA VS	// 0	
120	D-CONTC/34829/2025	SUSANTA KUMAR SATAPATHY VS ARAVIND AGRAWAL,IAS	NIHAL RATH VS	// 0	
121	D-CONTC/34836/2025	NARENDRA PRASAD KHETI VS GIRISH S.N.,IAS	ADV. VS	// 0	
122	D-CONTC/34842/2025	BIKRAM KISHORE MAHANTA VS SATYABRATA BEHERA,SECRETARY-CUM-CHAIRMAN	ADV. VS	// 0	
123	D-CONTC/34845/2025	RABI SAHOO VS ANU GARG,IAS	ADV. VS	// 0	
124	D-CONTC/34847/2025	GOURA CHANDRA KABI VS ANU GARG,IAS	ADV. VS	// 0	
125	D-CONTC/34851/2025	TADI HIMAGIRI RAO	ADV.	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		MADHUMITA,IAS		//	
126	D-CONTC/34853/2025	BINOD NAIK	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
127	D-CONTC/34855/2025	A.RAM GOPAL ACHARYA	ADV.	//	
		VS	VS	()	
		BALAMUKUNDA BHUYAN,OAS		//	
128	D-CONTC/34858/2025	HEMANTA KUMAR PRADHAN	ADV.	//	
		VS	VS	()	
		MADHUSMITA NANDA,ADDL.DISTRICT EDUCATION OFFICER,ANGUL		//	
129	D-CONTC/34862/2025	DEEPAK SRIVASTAVA	PRANAB KUMAR GHOSE	//	
		VS	VS	()	
		AJIT KUMAR MOHANTY,SECRETARY,DEPT OF ATOMIC ENERGY,MUMBAI		//	
130	D-CRLA/26319/2025	GANGADHAR MAHANTA	PARTHA SARATHI DAS	HARICHANDANPUR /134 /2016	AOD20240000364C202500146
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLA/26327/2025	PURNA CHANDRA MEHER @ PURNA MEHER	SK. ZAFARULLA	BHAWANIPATNA TOWN /181 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLA/26341/2025	TARANI MAHAKUR	SURYAKANTA DWIBEDI	PAIKMAL /93 /2020	
	CRLA/1013/2025	VS	VS	A.D.J.,PADAMPUR(Bargarh)	
		STATE OF ODISHA		CT/0000015/2021	
133	D-CRLA/26368/2025	SIBA JENA	LALITENDU MISHRA	NARASINGHPUR /77 /2004	AOR20220001610C202500064
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLA/26376/2025	VICTIM/INFORMANT	RAKESH KUMAR ROUSTRAY	MALGODOWN /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLA/26400/2025	BADAL SAHOO @ SACHIN SAHOO	BIPLAB KUMAR DASH	BADAMBADI /353 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLA/26407/2025	MUKESH TANDI	SANTOSH KUMAR DWIVEDY	MAHILA PS,SEC-3,ROURKELA /79 /2014	
		VS	VS	()	

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137	D-CRLA/26440/2025	STATE OF ODISHA KUMUDA CHANDRA PRADHAN VS	BISWAJIT RANJAN TRIPATHY VS	// BALASORE VIGILANCE /57 /2016 ()	AOD2024000069C202500043
138	D-CRLA/26524/2025	STATE OF ODISHA P.KRISHNA RAO VS	BISWAJIT RANJAN TRIPATHY VS	// KHURDA MODEL /276 /2020 ()	AOD2024000069C202500044
139	D-CRLA/26543/2025	STATE OF ODISHA BHAKTI SMITA VS	DEBASNAN DAS VS	// /0 ()	
140	D-CRLMA/26507/2025	UNION OF INDIA DR.ANIL KUMAR PRADHAN VS	RAJIV KUMAR MAHANTA VS	// /0 ()	
141	D-CRLMA/26509/2025	BIJAY PRASAD GUPTA PABITRA KUNDU VS	DEBASHIS MITRA VS	// /0 ()	
142	D-CRLMA/26529/2025	STATE OF ODISHA BANOJA KUMAR NAHAK VS	SIBARANJAN POLAI VS	// CHATRAPUR /131 /2017 ()	
143	D-CRLMC/26296/2025	STATE OF ODISHA NIPUN MUNI @ LIPUN VS	RAJENDRA NARAYAN ROUT VS	// PURUSHOTTAMPUR /745 /2024 ()	AOR20220001558C202500170
144	D-CRLMC/26297/2025	STATE OF ODISHA PRASANTA PATRA VS	BHARAT JALLI VS	// /0 ()	AOD20240000581C202500127
145	D-CRLMC/26300/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO.LTD SARADA MISHRA VS	CHIRANJEEV VIDYABHUSHN VS	// BHUBANESWAR VIGILANCE /59 /2006 ()	
146	D-CRLMC/26302/2025	STATE OF ODISHA(VIG.) SUSIL KUMAR DAS VS	RAKESH BEHERA VS	// CUTTACK SADAR /544 /2025 ()	
147	D-CRLMC/26307/2025	STATE OF ODISHA AMULYA SWAIN@AMULYA KUMAR SWAIN VS	PUSPAMITRA MOHAPATRA VS	// KHUNTUNI /37 /2024 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/26308/2025	SHUBHAM NAIK@GUDU NAIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS VS	N.T.P.C. /140 /2024 () //	
149	D-CRLMC/26314/2025	SANKAR PRASAD DAS VS STATE OF ODISHA	SUBHRAJIT SAHOO VS VS	/ /0 () //	
150	D-CRLMC/26316/2025	PINU KANAR VS STATE OF ODISHA	BISWAJIT LENKA VS VS	/ /0 () //	
151	D-CRLMC/26318/2025 CRLMC/3395/2025	SINU BEERO VS STATE OF ODISHA	MANORANJAN PADHY VS VS	/ /0 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000007/2023	AOD20220003086C202500128
152	D-CRLMC/26330/2025	RAMACHANDRA JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS VS	CUTTACK SADAR /275 /2025 () //	AOR20220003722C202500168
153	D-CRLMC/26349/2025	MOJESH EKKA VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS VS	BONAI /244 /2024 () //	
154	D-CRLMC/26352/2025	BITU @ ARNAV DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS VS	CUTTACK SADAR /275 /2025 () //	AOR20220003722C202500167
155	D-CRLMC/26353/2025	MD. ZABIR AHMED VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS VS	BURLA /296 /2023 () //	AOR20220002454C202500112
156	D-CRLMC/26354/2025 CRLMC/3399/2025	RAJIB RATH VS STATE OF ODISHA	SOM SEKHAR RATH VS VS	MARKAT NAGAR /48 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000038/2021	
157	D-CRLMC/26358/2025	PRABHAT BHUYAN VS STATE OF ODISHA	BISWARANJAN DALAI VS VS	NIALI /78 /2014 () //	AOR20220003722C202500169
158	D-CRLMC/26370/2025	M/S. SONALI INFRA PROJECTS PVT.LTD., BBSR VS SUSANTA KUMAR BISWAL	NAGEN KUMAR BARIK VS VS	/ /0 () //	
159	D-CRLMC/26371/2025	RATAN DINDA	BADAL KUMAR BEHERA	CHANDIPUR /55 /2019	AOR20220001087C202500073

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/26378/2025	SAMEER BAGARTTI @ SAMIR BAGARTI	SITIKANT MISHRA	//0	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
161	D-CRLMC/26383/2025	GHURUDI BEHERA	CHIRANJIB ROUT	COLLIERY /70 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/26385/2025	RAJESH MAHAMMAD	TARA PRASAD MOHAPATRA	TALABANIA /97 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/26389/2025	GITA KHATEI	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /190 /2019	AOD20240000242C202500188
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/26426/2025	LIKAN SAHU	AMITAV TRIPATHY	MANAMUNDA /100 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/26430/2025	CHANDRA SEKHAR SWAIN @ VIKI	GYANA RANJAN DHAL	KHANDAGIRI P.S. /249 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/26436/2025	MR. JUNIOR WAFI WOHIENGU MACO DELL, BBSR	GYANA RANJAN DHAL	BHARATPUR PS /823 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/26439/2025	SUSIL KUMAR DASH	GAGAN BIHARI SINGH	PATTAMUNDAI /693 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/26446/2025	BANCHHANIDHI BISHOI	DEEPAK KUMAR SAHOO	NIKIRAI /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/26450/2025	MANOJ KHORA	ABHISEK MOHANTY	SUNABEDA /207 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/26453/2025	SANGRAM KISHOR SAHU@SANGRAM SAHU	MANAS KUMAR CHAND	SOHELLA /161 /2020	
		VS	VS	()	

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171	D-CRLMC/26470/2025	STATE OF ODISHA UTTAM MANDAL VS	ARUN KUMAR BUDHIA VS	// // ()	AOD20240000603C202500024
172	D-CRLMC/26474/2025	STATE OF ODISHA BALABHADRA PANI VS	PRASANTA KUMAR NANDA VS	// MATHILI /26 /2010 ()	
173	D-CRLMC/26481/2025	STATE OF ODISHA HIMANSHU PATRA @ HIMANSU PATRA VS	PARTHA SARATHI DAS VS	// GHATAGAON /209 /2023 ()	AOD20240000364C202500147
174	D-CRLMC/26482/2025	STATE OF ODISHA BANTI @ BISWAJIT PATRA VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /275 /2025 ()	AOR20220003722C202500166
175	D-CRLMC/26484/2025	STATE OF ODISHA RAJA @ RAMAKANTA PATRA VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /275 /2025 ()	AOR20220003722C202500170
176	D-CRLMC/26486/2025	STATE OF ODISHA SATYABRATA SRICHANDAN VS	AMLAN SHAKTI PAUL VS	// //0 ()	
177	D-CRLMC/26504/2025	STATE OF ODISHA PITABASH @ PITABASA @ PITABAS PRADHAN VS	DEVASHIS PANDA VS	// CUTTACK VIGILANCE /21 /2019 ()	
178	D-CRLMC/26532/2025	STATE OF ODISHA(VIG.) NABAKISHORE SAHU @ NABAKISHOR SAHU VS	JYOTIRMAYA SAHOO VS	// MOHANA /91 /2013 ()	
179	D-CRLMC/26537/2025	STATE OF ODISHA BUDHADEV ROUT VS	USHARANI PATI VS	// NILGIRI /99 /2014 ()	
180	D-CRLMC/26547/2025	STATE OF ODISHA NAYAN BEHARI DAS VS	JYOTI PATNAIK VS	// MAHILA P.S. BUXIBAZAR /22 /2024 ()	
181	D-CRLMC/26548/2025	STATE OF ODISHA ANIL DHIRA @ ANIL DHIR VS	SMRUTI RANJAN ROUT VS	// CHHENDIPADA /194 /2020 ()	
		STATE OF ODISHA		//	

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182	D-CRLMC/26553/2025	SUGYANI PRABHA PANIGRAHI VS STATE OF ODISHA	RAMANATH ACHARYA VS	PARLAKHEMUNDI /213 /2017 () //	
183	D-CRLMP/26295/2025	NEPAL CHANDRA KHANDEI VS STATE OF ODISHA	KABIR KUMAR JENA VS	PANIKOILI /173 /2020 () //	AOD20240000733C202500013
184	D-CRLMP/26298/2025	MADHUSMITA MAHAPATRA VS THE PRINCIPAL SECRETARY, HOME DEPARTMENT, KHURDA	DEBASISH PATNAIK VS	/ /0 () //	
185	D-CRLMP/26311/2025	SANDHYARANI MOHAKUD @ PURTY VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //	
186	D-CRLMP/26331/2025	BANAMBARA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIALI /335 /2025 () //	AOR20220001297C202500225
187	D-CRLMP/26334/2025	ARABINDA ROUT VS STATE OF ODISHA	BIRAJA MOHAN SARANGI VS	/ /0 () //	
188	D-CRLMP/26387/2025	KALU MANGARAJ VS RANJITA MANGARAJ	KISHORE KUMAR MISHRA VS	/ /0 () //	
189	D-CRLMP/26420/2025	ULLAS CHANDRA NAYAK VS STATE OF ODISHA	SUBASH CHANDRA ROUT VS	/ / () //	AOR20220000058C202500004
190	D-CRLMP/26424/2025	SHUVENDU KUMAR PATRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	/ /0 () //	
191	D-CRLMP/26435/2025	SATYABHAMA NAYAK VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	/ /0 () //	
192	D-CRLMP/26462/2025	PAYAL PRIYADARSHINI NAYAK VS D.G OF POLICE, CUTTAACK	NIKUNJA KUMAR ROUT VS	/ /0 () //	
193	D-CRLMP/26468/2025	SUCHITRA DAS	BIRENDRA KUMAR PARDHI	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLREV/26321/2025	SURESH CHANDRA MOHANTY	SAROJ KUMAR PADHY	KEONJHAR TOWN /62 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLREV/26322/2025	RAHUL @ ASHUTOSH ASISH NAYAK	DEBI PRASAD RAYCHAUDHURY	SALIPUR /308 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLREV/26404/2025	UMESH KUJUR	SAMARENDRA BAHADUR	RAJGANGPUR /272 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLREV/26415/2025	OM SAINATH CARRIERS	PRAFULLA KUMAR KAR	//	AOD20240000116C202500010
		VS	VS	()	
		ASHISH AGARWAL @ SONS HUF		//	
198	D-CRLREV/26416/2025	GOURANGA BEHERA	RAMESH CHANDRA SWAIN	PATTAMUNDAI /451 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLREV/26455/2025	PRADEEP SINGH @ PRADIP SINGH	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLREV/26466/2025	JHADESWAR ACHARYA	DEBASNAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLREV/26472/2025	PRABODH KUMAR PRADHAN	JANAKI KANTA MAHAPATRA	/ /0	
		VS	VS	()	
		INDRA NAYAK		//	
202	D-CRLREV/26496/2025	PRADEEP KUMAR GUPTA	DINESH KUMAR PATRA	/ /0	
		VS	VS	()	
		SAROJ KUMAR SAHU		//	
203	D-CRLREV/26511/2025	RAMA CHANDRA PARIDA	SATYABRATA SATAPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLREV/26514/2025	SRINIBAS PATRA	SIDHESWAR RATH	/ /0	
		VS	VS	()	

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205	D-CRLREV/26523/2025	MUKTIKANTA ROUTRAY BIJAY MOHARANA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// MANCHESWAR P.S. /305 /2025 ()	
206	D-CRLREV/26534/2025	ARJUN KUMAR SAHOO VS SANTOSHINI SENAPATI	PRAVASH CHANDRA JENA VS	// //0 ()	
207	D-CRLREV/26540/2025	DHANANJAY MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// RASGOBINDPUR /208 /2020 ()	
208	D-CRLREV/26557/2025	DHANANJAY MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// RASGOBINDPUR /127 /2020 ()	
209	D-FAO/34617/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED VS NAMITA NAYAK	CHOPRA NANDRAJAN MANTARAY VS	// () //	AOR20220001406C202500020
210	D-FAO/34629/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED VS RINA @ RUNA NAYAK	CHOPRA NANDRAJAN MANTARAY VS	// () //	AOR20220001406C202500021
211	D-FAO/34636/2025	RABINDRA PRADHAN VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
212	D-FAO/34640/2025	NIDHI JENA VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
213	D-FAO/34708/2025	MANJULA KALIA VS STATE OF ODISHA	SAIBRATA RATH VS	// () //	
214	D-FAO/34709/2025	THE PROJECT MANAGER, M/S ODISHA CONSTRUCTION CORPORATION VS COMM. FOR EMPLOYEES COMPENSATION AND DIVISIONAL LABOUR COMM., JEYPORE	KONAR MISHRA KORAPUT VS	// () //	
215	D-FAO/34712/2025	YOSOBANTA NARAYAN DAS VS STATE OF ODISHA	SANGRAM JENA VS	// () //	

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216	D-FAO/34882/2025	AKSHAYA KUMAR JENA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //	
217	D-MACA/34642/2025	JHARANA GARADIA VS BASUDEV SARAF	PRADEEP KUMAR MISHRA VS	// 0 //	
218	D-MACA/34693/2025	SAI SRI VIDYA NIKETAN VS DAKARA TULASAMMA	PRASANTA KUMAR NANDA VS	// 0 //	
219	D-MACA/34751/2025	MANAS PRADHAN VS RAJ KISHORE MOHANTY	BISWAJIT MOHANTY VS	// 0 //	
220	D-MACA/34819/2025	TATA AIG GENERAL INSURANCE CO.LTD., BBSR VS LILABATI JHODIA	ADAM ALI KHAN VS	// 0 //	
221	D-MATA/34620/2025	SANDEEP KUMAR MALLICK VS RUCHIKA SWAIN	GAUTAM CHARAN ROUT VS	// 0 //	
222	D-MATA/34624/2025	KADAMBINI DAS @ MOHANTY VS SAMPAD MOHANTY	SANTOSH KUMAR DWIVEDY VS	// 0 //	
223	D-MATA/34634/2025	SRIKANTA MAHARANA VS RASMITA OJHA	RASHMI RANJAN DAS VS	// 0 //	
224	D-MATA/34768/2025	DIBAKAR DALEI VS LAXMIPRIYA DALEI	BIKRAM SENAPATI VS	// 0 //	
225	D-MSA/34779/2025	BASERA DESIGNS PVT. LTD., BBSR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	BIKRAM CHANDRA GHADEI VS	// 0 //	
226	D-RPFAM/34701/2025	ROSHAN MISHRA VS SHWETA MAHAPATRA	RUDRA NARAYAN PARIJA VS	// 0 //	
227	D-RPFAM/34800/2025	DINESH KUMAR PRADHAN	SITAKANTA HOTA	//	

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		VS	VS	0	
228	D-RPFAM/34839/2025	SARADA PRADHAN @ ROUT AMAN MITTAL	RUCHI RAJGARHIA	//	
		VS	VS	0	
229	D-RSA/34628/2025	NICKY AGARWAL @ MITTAL PURNA CHANDRA NAYAK	DEBAKANTA MOHANTY	//	
		VS	VS	0	
230	D-RSA/34731/2025	RASMITA PARIDA SUBHASINI @ SHANTIMANI PANDA @ MISHRA	PRAKASH RANJAN BARIK	//	
		VS	VS	0	
231	D-RSA/34760/2025	BASANTI PANDA ABHI ROUT	DEBARAJ MOHANTY	//	
		VS	VS	0	
232	D-RSA/34810/2025	RAMANARAYAN ROUT RAJEEB KUMAR BARIK	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
233	D-RSA/34859/2025	SANJEEB KUMAR BARIK JENAMANI SA	ABHAYA KUMAR SHARMA	//	
		VS	VS	0	
234	D-RVWPET/34746/2025	RAMCHANDRA BEHERA THE PRINCIPAL GENERAL MANAGER, ESTABLISHMENT	PRITHVISHIL KUMAR DEBARIK	//	
		VS	VS	0	
235	D-RVWPET/34814/2025	GOURI SANKAR DAS PRAVAKAR SAHU	Dr. Binoda Kumar Mishra	//	AOR20220001616C202500108
		VS	VS	0	
236	D-RVWPET/34826/2025	STATE OF ODISHA CHINTAMANI DAS	SIDHARTHA SWAIN	//	
		VS	VS	0	
237	D-STREV/34794/2025	STATE OF ODISHA ASST. DIVISIONAL MECHANICAL ENGINEER, EAST COASTAL	SILKAWANARAYAN GARHIA	//	
		VS	VS	0	
238	D-STREV/34802/2025	STATE OF ODISHA ASST. DIVISIONAL MECHANICAL ENGINEER, EAST COASTAL	SILKAWANARAYAN GARHIA	//	
		VS	VS	0	

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239	D-TRP(C)/34730/2025	STATE OF ODISHA MOUSUMI MALINI DHAR VS SAROJ KUMAR PANIGRAHI	AKSHAYA KUMAR SAHOO VS	// // 0 //	
240	D-TRP(C)/34846/2025	LOPAMUDRA PRIYADARSHINI SAHU @ SAHOO VS SANJEEB KUMAR SAHOO	PRAJIT KUMAR PRADHAN VS	// // 0 //	
241	D-WA/34615/2025	STATE OF ODISHA VS GOURA PRASAD PATRA	SACHIDANDA NAYAK,A.S.C VS	// // 0 //	LOD20240000172C202500360
242	D-WA/34650/2025	PATITAPABAN MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// // 0 //	
243	D-WA/34694/2025	STATE OF ODISHA VS PRAMOD NAYAK	SARBESWAR BEHERA,A.G.A VS	// // 0 //	LOD20240000200C202500380
244	D-WA/34697/2025	STATE OF ODISHA VS LAXMIDHAR BEHERA	SARBESWAR BEHERA,A.G.A VS	// // 0 //	LOD20240000172C202500361
245	D-WA/34724/2025	GENERAL SECY., PURI GRAMYA BANK WORKERS UNION VS UNION OF INDIA	UNION OF INDIA VS	// // 0 //	
246	D-WA/34733/2025	STATE OF ODISHA VS SANJAY KUMAR PRADHAN	SARBESWAR BEHERA,A.G.A VS	// // 0 //	LOD20240000194C202500378
247	D-WA/34735/2025	STATE OF ODISHA VS SUKANTI JENA	SARBESWAR BEHERA,A.G.A VS	// // 0 //	LOD20240000172C202500362
248	D-WA/34777/2025	STATE OF ODISHA VS SANTILATA PRADHAN	SARBESWAR BEHERA,A.G.A VS	// // 0 //	LOD20240000200C202500381
249	D-WA/34778/2025	STATE OF ODISHA VS SUKANTI BARAL	SARBESWAR BEHERA,A.G.A VS	// // 0 //	LOD20240000172C202500363

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250	D-WA/34780/2025	STATE OF ODISHA VS DHRUBA CHARAN BISWAL	SARBESWAR BEHERA,A.G.A VS	// 0 //	LOD20240000200C202500382
251	D-WA/34782/2025	STATE OF ODISHA VS SANKAR PRADHAN	SARBESWAR BEHERA,A.G.A VS	// 0 //	LOD20240000194C202500379
252	D-WA/34783/2025	STATE OF ODISHA VS BIRA BEHERA	SARBESWAR BEHERA,A.G.A VS	// 0 //	LOD20240000200C202500383
253	D-WA/34784/2025	ADDITIONAL CHIEF SECRETARY OF REVENUE AND TAXATION VS TILA OR TILOTTAMA NAYAK	ADDITIONAL CHIEF SECRETARY OF REVENUE AND TAXATION VS	// 0 //	LOD20240000194C202500380
254	D-WP(C)/34609/2025 WP(C)/24004/2025	SHANTANU KUMAR KAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
255	D-WP(C)/34610/2025	STATE OF ODISHA VS SUPRIYA PATI	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //	LOD20240000194C202500376
256	D-WP(C)/34611/2025	NAGENDRA MOHANTY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	
257	D-WP(C)/34612/2025	ADHARA JENA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500051
258	D-WP(C)/34613/2025	CHAITANYA SAHU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
259	D-WP(C)/34614/2025	JEEBAN KISHORE MISHRA VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //	
260	D-WP(C)/34616/2025	STATE OF ODISHA VS SATYARANJAN MISHRA	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //	LOD20240000194C202500377
261	D-WP(C)/34621/2025	TAPAN BARIK	GOUTAM CHARAN ROUT	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/34622/2025	OMM SAI ENTERPRISES, CUTTACK	SANDEEP RAJ PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/34623/2025	GOBINDA CHANDRA SUNAMAJHI	KRISHNA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/34625/2025	CHITTARANJAN PAHI	PRADEEP KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/34626/2025	PRABIR KUMAR PATTNAIK	CHANDAN KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/34627/2025	M/S. AMULYA KUMAR DASH, CUTTACK	ANUP NARAYAN MOHANTY	//	
		VS	VS	0	
		PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, CENTRAL REVENUE BUILDING,/BBSR			
267	D-WP(C)/34630/2025	GOURI SHANKAR AGRAWAL	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/34631/2025	SURYA NARAYAN JENA	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/34632/2025	ILA LENKA	BIJAYA KUMAR PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/34633/2025	NIRANJAN SAHOO	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/34635/2025	ABHIMANYU NAHAK	BAIBASWATA PANIGRAHI	//	
		VS	VS	0	
		SUGYANI NAHAK		//	
272	D-WP(C)/34637/2025	PRAKASHA KUMAR MAHAUTY	ANUP KUMAR PATTNAIK	//	
		VS	VS	0	

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273	D-WP(C)/34639/2025	STATE OF ODISHA BHIMSEN MALLIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// // 0 //	
274	D-WP(C)/34641/2025	MOUSUMI BARIK VS UNION OF INDIA	LALATENDU SAMANTARAY VS	// 0 //	
275	D-WP(C)/34643/2025	MAYADHAR SETHI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //	
276	D-WP(C)/34644/2025	THANA SUNDAR MEHER VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202500011
277	D-WP(C)/34645/2025	ASHOK KUMAR MEHER VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202500012
278	D-WP(C)/34646/2025	RANJAN KUMAR SETHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202500007
279	D-WP(C)/34647/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
280	D-WP(C)/34648/2025	TR CHEMICALS LTD., SUNDERGARH VS BAJRANG METALLIC LTD., SUNDERGARH	SASWAT KUMAR ACHARYA VS	// 0 //	
281	D-WP(C)/34649/2025 WP(C)/24006/2025	DR. MADHUSMITA KUNDU VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
282	D-WP(C)/34651/2025	ACHYUTANANDA DAS VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
283	D-WP(C)/34652/2025	SURAJIT KUMAR JENA VS SUPERINTENDENT OF POLICE, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //	

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284	D-WP(C)/34655/2025	ACHYUTANANDA DAS VS CHAIRMAN STATE ROAD TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// ()	
285	D-WP(C)/34656/2025	SUKANTA BHUYAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	// ()	
286	D-WP(C)/34657/2025	BHUBUNA NANDA SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	AOR20220001583C202500051
287	D-WP(C)/34658/2025	PRATAP KUMAR SAHU @ PRATAP SAHU VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// ()	
288	D-WP(C)/34659/2025	RUDRANARAYAN DASH VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// ()	
289	D-WP(C)/34660/2025	PRAMOD DEHURY @ PRAMOD KUMAR DEHURY VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// ()	
290	D-WP(C)/34661/2025	BIPIN DHAL VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// ()	
291	D-WP(C)/34663/2025	KUNA DAS VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// ()	
292	D-WP(C)/34664/2025	JANGYASENI MAJHI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// ()	
293	D-WP(C)/34666/2025	GIRIJA SANKAR PARIDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	AOR20220001583C202500052
294	D-WP(C)/34667/2025	NANDIA DEHURY VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// ()	
295	D-WP(C)/34668/2025	NIITYANANDA SAHU	PRASANNA KUMAR RATH (1)	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/34669/2025	AKSHAYA KUMAR NAYAK	BIBHUTI KESHARI BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/34670/2025	BAIKUNTHA NATH PANDAB	BIBHUTI KESHARI BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/34672/2025	ALEKHA MOHAPRABHU BIJE MAHIMA NAGAR, BARBERIA	ROHINI CHARANA BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/34673/2025	RAJENDRA PRASAD SINGH	GAGAN BIHARI SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/34674/2025	ANUP KUMAR MISHRA	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/34675/2025	SATYABRATA SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ORISSA		//	
302	D-WP(C)/34677/2025	TARUN KUMAR GANGULI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/34678/2025	SANTOSH KUMAR PARIDA	SRIDHAR RATH	//	
		VS	VS	()	
		UNION OF INDIA		//	
304	D-WP(C)/34680/2025	SMITA BISWAL	MANORANJAN MUDULI	//	AOD20240000388C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/34681/2025	APEKSHYA COLLEGE OF NURSING AND PARA MEDICAL SCIENCES KANCHERLA, BALANGIR	PRITAM KUMAR KACHARI	//	
		VS	VS	()	
		STATE OF ORISSA		//	
306	D-WP(C)/34683/2025	SOLAR ENERGY, PURI	PITAMBAR PANDA	//	
		VS	VS	()	

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307	D-WP(C)/34684/2025	STATE OF ODISHA MRUTYUNJAY DAS VS	BISWARANJAN DALAI VS	// // ()	AOR20220003722C202500171
308	D-WP(C)/34685/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD A. PRAKASH RAO VS	ASISH KUMAR RAY VS	// // ()	AOD20230000467C202500024
309	D-WP(C)/34688/2025	STATE OF ODISHA RINKI KATHAR VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
310	D-WP(C)/34689/2025	STATE OF ODISHA PRADEEP KUMAR DHAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
311	D-WP(C)/34690/2025	STATE OF ODISHA SASMITA NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
312	D-WP(C)/34691/2025	STATE OF ODISHA ARATABANDHU NAYAK VS	GOPINATH MISHRA VS	// // ()	
313	D-WP(C)/34692/2025	COLLECTOR, JAGATSINGHPUR M/S DCZ PRIVATE LIMITED, BBSR VS	SHREYANSH RAJGURU VS	// // ()	
314	D-WP(C)/34695/2025	UNITED INDIA INSURANCE COMPANY LTD., CUTTACK ANATHA CHANDRA PADHI VS	GOPINATH MISHRA VS	// // ()	
315	D-WP(C)/34698/2025	CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, PURI ARUN KUMAR DAS VS	SHIBANI SAMARPITA OJHA VS	// // ()	
316	D-WP(C)/34699/2025	STATE OF ORISSA KUSUMA BEHERA VS	SMITA RANJAN PATNAIK VS	// // ()	
317	D-WP(C)/34702/2025	A.O., UNION BANK, CUTTACK BASANTI BEHERA VS	NIRANJAN LENKA VS	// // ()	
		STATE OF ODISHA		//	

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318	D-WP(C)/34704/2025	MUKTI PRASAD DAS VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //	
319	D-WP(C)/34705/2025	DR.PRABIR KESHARI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
320	D-WP(C)/34706/2025	SAMRIDDI EDUCATIONAL TRUST VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES	JAGAMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202500068
321	D-WP(C)/34707/2025	GORANGA CHARAN PATTNAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
322	D-WP(C)/34710/2025	DR.SUBRAT SHADANGI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
323	D-WP(C)/34711/2025	M/S TATA PROJECTS LIMITED, BBSR VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //	
324	D-WP(C)/34713/2025	RAMESH CHANDRA RANA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
325	D-WP(C)/34714/2025	RAJ KISHORE PRADHAN VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //	AOD20250000498C202500030
326	D-WP(C)/34716/2025	HULAS BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //	AOD20240000581C202500129
327	D-WP(C)/34718/2025	SWADHIN GOUDA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //	
328	D-WP(C)/34719/2025	PUSPALATA ROUT VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	
329	D-WP(C)/34720/2025	SANJUKTA MAJHI	UMAKANT SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/34721/2025	AJAY NAG	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/34722/2025	ASHA ROUT	SAMARENDRA BEURA	//	AOR20220001771C202500025
	WP(C)/24020/2025	VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/34723/2025	MAMATA SWAIN	UMAKANT SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/34725/2025	SANJUKTA DAS	UMAKANT SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/34726/2025	MANU LAL CHANDRAKAR	LAXMI PRASAD DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/34728/2025	JOGENDRA SAHU	BICHITRA NARAYANA SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/34729/2025	MANOHAR PRASAD SAHOO	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/34737/2025	RAMA SETHI	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/34738/2025	D RABINDRA KUMAR ACHARI	SANJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/34740/2025	STAR HEALTH AND ALLIED INSURANCE CO.LTD., BBSR	BBSR MESH CH. SAHOO - 1	//	
		VS	VS	0	
		THE INSURANCE OMBUDSMAN, BBSR		//	
340	D-WP(C)/34742/2025	SUDHANSU SEKHAR NAYAK	PRASANTA KUMAR PANDA	//	
		VS	VS	0	

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341	D-WP(C)/34745/2025	BRANCH MANAGER BANK OF INDIA UTTAM MALLICK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// // 0 //	
342	D-WP(C)/34748/2025	SUDHANSU SEKHAR NAYAK VS POSTMASTER G.P.O. BUXIBAZAR, CUTTACK	PRASANTA KUMAR PANDA VS	// 0 //	
343	D-WP(C)/34749/2025	PULIN KUMAR DASH VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
344	D-WP(C)/34752/2025	PUNJAB NATIONAL BANK, ARMB VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202500008
345	D-WP(C)/34753/2025	D.A.V. PUBLIC SCHOOL, POKHARIPUT, BBSR VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	// 0 //	
346	D-WP(C)/34755/2025	KALIAHATI NAIK VS ODISHA INFORMATION COMMISSIONER, BBSR, ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //	
347	D-WP(C)/34756/2025	AMLANJYOTI MAHANTA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
348	D-WP(C)/34757/2025	NILIMA SANDHA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //	
349	D-WP(C)/34758/2025	D.A.V. PUBLIC SCHOOL, CHANDRASEKHARPUR, KHURDA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	// 0 //	
350	D-WP(C)/34759/2025	SUDHANSU SEKHAR NAYAK VS BRANCH MANAGER ICICI PRUDENTIAL MUTUAL FUND, CUTTACK	PRASANTA KUMAR PANDA VS	// 0 //	
351	D-WP(C)/34761/2025	AMIT KUMAR DIGAL VS DEPT. HEALTH AND FAMILY WELFARE, BBSR	SOHAN MISHRA VS	// 0 //	

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352	D-WP(C)/34762/2025	M/S DURGA MADHAV AGENCY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// ()	AOR20220001523C202500106
353	D-WP(C)/34764/2025	CHINNARI VENKATA RAO VS UNION OF INDIA	SHUBHENDU KUMAR PARIDA VS	// ()	
354	D-WP(C)/34765/2025	MD. MUKIM YUNUS VS DEPUTY COMMISSIONER OF INCOME TAX, CUTTACK	PRANAYA KUMAR MISHRA VS	// ()	
355	D-WP(C)/34766/2025	VISWA BHARATI FOUNDATION TRUST VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES	JAGAMOHAN PATTANAİK VS	// ()	AOR20220001586C202500070
356	D-WP(C)/34767/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SUDHEER KUMAR SAHOO VS	// ()	
357	D-WP(C)/34769/2025	JUGAL KISHORE SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// ()	
358	D-WP(C)/34770/2025	BHASKAR CHANDRA MOHAPATRA VS STATE OF ODISHA	CHITTA RANJAN PATTNAİK VS	// ()	
359	D-WP(C)/34771/2025	KALPANA PARIDA VS STATE OF ODISHA	UMAKANT SAHOO VS	// ()	
360	D-WP(C)/34772/2025	RASHMITA SWAIN VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// ()	
361	D-WP(C)/34773/2025	NARAYAN MOHARANA VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENTS, BERHAMPUR	LALIT KUMAR MAHARANA VS	// ()	
362	D-WP(C)/34775/2025	SK MUNA VS UNION BANK OF INDIA, SHREEJI COMPLEX, CUTTACK	DHANANJAYA MUND VS	// ()	
363	D-WP(C)/34776/2025	CUTTACK CENTRAL COOPERATIVE BANK LTD, CUTTACK	DHAKTANJALI TRIPATHY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/34781/2025	BIJAY KUMAR SAHOO	SOUMYA JYOTI BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/34785/2025	D.A.V.PUBLIC SCHOOL, KALINGA NAGAR	SURYASNATA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/34786/2025	PRATIMA RATH	DHANANJAYA MUND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/34787/2025	NEMALAPURI MAJHEE	MANORANJAN PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/34788/2025	ADITYA PARIDA	JUDHISTHIR SAHOO	//	AOD20220003315C202500056
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/34789/2025	SANTOSH KUMAR SAMANT SINGHAR	JUDHISTHIR SAHOO	//	AOD20220003315C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/34790/2025	BASANTA KUMAR SAHOO	PREMANANDA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/34791/2025	SHREE SHYAM FUELS	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202500016
		VS	VS	()	
		THE COMMISSIONER , CGST, CX AND CUSTOMS		//	
372	D-WP(C)/34792/2025	PURNA CHANDRA NAYAK	SOMANATH MISHRA	//	
		VS	VS	()	
		CHIEF EXECUTIVE OFFICER, TATA POWER NORTH, ODISHA DISTRIBUTION LTD.BALESWAR		//	
373	D-WP(C)/34793/2025	BISWAMBHAR RATH	JUDHISTHIR SAHOO	//	AOD20220003315C202500055
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/34795/2025	CHITTARANJAN SAHOO	JUDHISTHIR SAHOO	//	AOD20220003315C202500057
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/34796/2025	STATE OF ODISHA PUSPALATA SWAIN @ BEHERA VS	SIDDHANT SARANGI VS	// // 0	
376	D-WP(C)/34797/2025	LIC HOUSINH FINANCE LTD, BERHAMPUR BRANCH, GANJAM PURNA CHANDRA KHAMARI VS	KHIROD CHANDRA MAJHI VS	// // 0	
377	D-WP(C)/34798/2025	STATE OF ODISHA LACHANA SABARA VS	MANORANJAN PADHI VS	// // 0	
378	D-WP(C)/34799/2025	STATE OF ODISHA MANGULU NAYAK VS	MANORANJAN PADHI VS	// // 0	
379	D-WP(C)/34801/2025	STATE OF ODISHA SATYA RANJAN MOHARANA VS	TUSAR KUMAR MISHRA VS	// // 0	
380	D-WP(C)/34803/2025	CHIEF MANAGER, BANK OF INDIA, BBSR TAPAN KUMAR SAHOO VS	MANORANJAN PADHI VS	// // 0	
381	D-WP(C)/34805/2025	STATE OF ODISHA KAILASH CHANDRA PRADHAN @ KAILASH PRADHAN VS	ALOK KUMAR MOHANTY VS	// // 0	
382	D-WP(C)/34806/2025	STATE OF ODISHA SATYA SEKHAR SAMAL VS	KHIROD CHANDRA MAJHI VS	// // 0	
383	D-WP(C)/34808/2025	STATE OF ODISHA AJAYA KUMAR SAMAL VS	KHIROD CHANDRA MAJHI VS	// // 0	
384	D-WP(C)/34809/2025	STATE OF ODISHA SARASWATI PARIDA VS	TANMAY MISHRA VS	// // 0	
385	D-WP(C)/34811/2025	STATE OF ODISHA ALOK PANDA VS	PRAVAT KUMAR MUDULI VS	// // 0	
		STATE OF ODISHA		//	

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386	D-WP(C)/34813/2025	MS RSS CREATION PVT LTD., BBSR VS DR INDRAMANI NATH	SITANSHU KUMAR DEY VS	// 0 //	
387	D-WP(C)/34818/2025	MS RSS CREATION PVT. LTD., BBSR VS JITENDRA TRIPATHY	SITANSHU KUMAR DEY VS	// 0 //	
388	D-WP(C)/34820/2025	NABA KISHORE SAHOO VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //	
389	D-WP(C)/34823/2025	MS RSS CREATION PVT LTD., BBSR VS BIBHUTI BHUSAN CHOUDHURY	SITANSHU KUMAR DEY VS	// 0 //	
390	D-WP(C)/34824/2025	RASHMI RANJAN MOHAPATRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
391	D-WP(C)/34825/2025	RABINDRA KUMAR DAS VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //	
392	D-WP(C)/34828/2025	BHOBANI OJHA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
393	D-WP(C)/34830/2025	BIBHUDATTA SATPATHY VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //	
394	D-WP(C)/34831/2025	SUREN KUMAR MOHANTY VS STATE OF ODISHA	MAHENDRA PRASAD MOHANTY VS	// 0 //	
395	D-WP(C)/34832/2025	SANJAY KUMAR HOTA VS THE ZONAL MANAGER, UCO BANK, ZONAL OFFICE, CUTTACK	HEMANTA KUMAR ROUT VS	// 0 //	
396	D-WP(C)/34833/2025	SAROJ KUMAR BEHERA VS DEBAJANI ARKA	PRABIN DAS VS	// 0 //	
397	D-WP(C)/34834/2025	PANKAJA KUMAR MISHRA	BHOJARAJ SETH	//	

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		VS	VS	0	
		COLLECTOR BOLANGIR		//	
398	D-WP(C)/34835/2025	N.RAVISANKAR RAO	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/34838/2025	BASANTA KUMAR DHAL	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/34840/2025	JAJATI KHARA	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500109
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/34841/2025	RADHAMOHAN SAMANTARAY	SRIKANTA MAHUNTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/34843/2025	CENTRAL PUBLIC INFORMATION OFFICER (CPIO)	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		NAYANA JENA		//	
403	D-WP(C)/34844/2025	MOTILAL DHIR	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/34848/2025	MARKANDA SAHU	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/34849/2025	GANGADHAR MUNDA	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/34850/2025	BIBEK KUMAR PATRA	PRATIK DASH	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER, CT AND GST (APPEALS), BALASORE		//	
407	D-WP(C)/34852/2025	RAMKRUSHNA BEHERA	PAMI RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/34854/2025	ADARSHA GUPTA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	

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409	D-WP(C)/34856/2025	ADDITIONAL COMMISSIONER, BBSR PATITAPABANA COLLEGE OF NURSING, KHORDA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
410	D-WP(C)/34857/2025	SARAT KUMAR MISHRA	SASWAT KUMAR ACHARYA	//	
		VS	VS	()	
		ASST COMMISSIONER GST AND CENTRAL EXCISE, ANGUL DIVISION		//	
411	D-WP(C)/34860/2025	BANAJABASINI ACHARYA @ SONALIKA ACHARYA	AASHIS KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
412	D-WP(C)/34861/2025	PATITAPABANA COLLEGE OF NURSING, KHORDA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
413	D-WP(C)/34863/2025	RASHMIREKHA BEHURA	PRABHAT KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
414	D-WP(C)/34864/2025	SANJUKTA MISHRA	BHOJARAJ SETH	//	
		VS	VS	()	
		COLLECTOR, BOLANGIR		//	
415	D-WP(C)/34865/2025	PATIKA RENUKA	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500105
		VS	VS	()	
		STATE OF ODISHA		//	
416	D-WP(C)/34866/2025	SARAT CHANDRA NAYAK	SARAT KUMAR ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
417	D-WP(C)/34867/2025	BALARAM SAHOO	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500104
		VS	VS	()	
		STATE OF ODISHA		//	
418	D-WP(C)/34868/2025	PATEL CHANDRA MAHANTA	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500068
		VS	VS	()	
		STATE OF ODISHA		//	
419	D-WP(C)/34869/2025	DIPASU SEKHAR NAYAK	SOMANATH MISHRA	//	
		VS	VS	()	
		THE COMMISSIONER FOR EMPLYEES COMPENSATION CUM DIVISIONAL LABOUR COMMISSIONER, KENDRAPARA			

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420	D-WP(C)/34871/2025	SUDAM CHARAN MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500107
421	D-WP(C)/34872/2025	SUBHASRI DAS VS UNION BANK OF INDIA, KACHERY ROAD BRANCH, PURI	RASHMI RANJAN SWAIN VS	// 0 //	
422	D-WP(C)/34873/2025	SHRAWAN KUMAR AGARWAL VS UNION OF INDIA	BIJAYA KUMAR RAGADA VS	// 0 //	
423	D-WP(C)/34874/2025	NARAYAN SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	AOR20220001736C202500062
424	D-WP(C)/34875/2025	PITABASA SWAIN VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //	
425	D-WP(C)/34876/2025	SURYA NARAYAN MISHRA VS PRINCIPAL SECY TO GOVT. HOUSING AND URBAN DEVELOPMENT DEPT., BBSR	ACHYUTANANDA PATTANAİK VS	// 0 //	
426	D-WP(C)/34877/2025	NAKULA CHARAN GAHANA VS THE TAHASILDAR CUM MUTATION OFFICER, MAHAKALAPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //	
427	D-WP(C)/34878/2025	SARAT KUMAR MISHRA VS ASST COMMISSIONER GST AND CENTRAL EXCISE, ANGUL DIVISION	SASWAT KUMAR ACHARYA VS	// 0 //	
428	D-WP(C)/34880/2025	M/S ESL STEEL LIMITED, JHARKHAND VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //	
429	D-WP(C)/34881/2025	SUMIT MOHAPATRA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //	
430	D-WP(C)/34884/2025	SANJAY KUMAR GARNAYAK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
431	D-WP(C)/34885/2025	DURGA PRASAD NAYAK	PRAFULLA KUMAR MOHAPATRA	//	

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		VS	VS	()	
432	D-WP(C)/34886/2025	STATE OF ODISHA BENU DHAR SAMAL	BIJAY KUMAR BEHERA	//	AOR20220001736C202500061
		VS	VS	()	
433	D-WP(C)/34887/2025	STATE OF ODISHA SURESH CHANDRA MOHAPATRA	SUDEEPTA KUMAR SINGH	//	
		VS	VS	()	
434	D-WP(C)/34888/2025	STATE OF ODISHA BIBHUTI BHUSAN JENA	Dr. Binoda Kumar Mishra	//	AOR20220001616C202500106
		VS	VS	()	
435	D-WP(C)/34889/2025	STATE OF ODISHA JYOTI RANJAN PARIDA	UPASANA BAL	//	AOD20220004095C202500019
		VS	VS	()	
436	D-WPCRL/26417/2025	THE ASST COMMISSIONER OF STATE TAX CT AND GST CIRCLE JAJPUR RABINDRA MUDULI	BISWAJIT RANJAN TRIPATHY	//	AOD20240000069C202500042
		VS	VS	()	
437	D-WPCRL/26551/2025	STATE OF ODISHA JHUNARANI BARIK	SURYAKANTA DASMOHAPATRA	//	AOR20220004152C202500020
		VS	VS	()	
438	D-ABLAPL/26292/2025	STATE OF ODISHA CHANDRAKANTA KHUNTIA	SAMBEET PATTANAYAK	KAKATAPUR /234 /2025	AOR20220001591C202500032
		VS	VS	()	
439	D-ABLAPL/26293/2025	STATE OF ODISHA SASMITA MANGARAJ	AFRAAZ SUHAIL	BHARATPUR PS /310 /2024	AOD20240000544C202500040
		VS	VS	()	
440	D-ABLAPL/26294/2025	STATE OF ODISHA ANUSAYA @ ANNAPURN NAYAK	BHARAT JALLI	ASTARANGA /172 /2025	AOD20240000581C202500126
		VS	VS	()	
441	D-ABLAPL/26299/2025	STATE OF ODISHA PAPU NAYAK	ANUGRAHA NARAYAN SAMANTRAY	DHENKANAL TOWN /544 /2025	
		VS	VS	()	
442	D-ABLAPL/26301/2025	STATE OF ODISHA LINGA @ LINGA PANDA @ LINGU PANDA	LAXMIDHAR MAHAPATRA	CAPITAL P.S. /48 /2024	
		VS	VS	()	

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443	D-ABLAPL/26303/2025	STATE OF ODISHA LITUN BEHERA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// DHENKANAL TOWN /575 /2025 ()	
444	D-ABLAPL/26305/2025	STATE OF ODISHA RAJKISHORE DAS VS	SANDEEP RAJ PANDA VS	// PAHALA /433 /2024 ()	
445	D-ABLAPL/26309/2025	STATE OF ODISHA RANJU PRADHAN VS	DEEPAK RANJAN PARIDA VS	// BOLAGARH P.S. /118 /2025 ()	
446	D-ABLAPL/26310/2025	STATE OF ODISHA RAJU @ RAJ KISHORE MUKHI VS	SHIB SHANKAR MOHANTY VS	// BALIPATNA /392 /2025 ()	
447	D-ABLAPL/26313/2025	STATE OF ODISHA UTTAM KUMAR DAS VS	PRADEEP KUMAR DASH VS	// // ()	AOR20220002710C202500018
448	D-ABLAPL/26323/2025	STATE OF ODISHA DIBYA RANJAN SAMAL VS	ASIT KUMAR JENA VS	// DHARMASALA /216 /2025 ()	
449	D-ABLAPL/26324/2025	STATE OF ODISHA RANJAN ROUT @ PINTU ROUT VS	KARTIK CHANDRA TRIPATHY VS	// CHANDRASEKHARPUR /469 /2025 ()	
450	D-ABLAPL/26325/2025	STATE OF ODISHA SOHAM DAS VS	BIDYALOK MOHAPATRA VS	// BELPAHAR /170 /2025 ()	
451	D-ABLAPL/26326/2025	STATE OF ODISHA SANJEEB BEHERA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// BIRIDI PS /91 /2025 ()	AOD20250001040C202500007
452	D-ABLAPL/26332/2025	STATE OF ODISHA PRANESWAR SAHOO VS	SAROJ KUMAR DASH VS	// ATHGARH /231 /2025 ()	
453	D-ABLAPL/26333/2025	STATE OF ODISHA ASHOK JANI VS	AMULYA RATNA PANDA VS	// POTTANGI /132 /2024 ()	
		STATE OF ODISHA		//	

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454	D-ABLAPL/26335/2025	BISWAJIT ROUL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	HINDOL /225 /2025 () //	
455	D-ABLAPL/26336/2025	SUJIT KUMAR ASHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /194 /2025 () //	
456	D-ABLAPL/26337/2025	BINOD KUMAR SAMAL VS STATE OF ODISHA	DURGA PRASAD SWAIN VS	BALICHANDRAPUR /233 /2025 () //	
457	D-ABLAPL/26338/2025	LILABATI LENKA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KUDANAGARI /232 /2025 () //	
458	D-ABLAPL/26339/2025	KUMUDA CHANDRA SAHU VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	HINDOL /225 /2025 () //	
459	D-ABLAPL/26340/2025	ALOK BARIK VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI /7 /2022 () //	
460	D-ABLAPL/26342/2025	RASMITA MAHARANA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /258 /2025 () //	
461	D-ABLAPL/26343/2025	DEBENDRA KUMAR PARIJA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /208 /2025 () //	
462	D-ABLAPL/26344/2025	UMAKANTA DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BHADRAK RURAL /419 /2025 () //	
463	D-ABLAPL/26345/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /303 /2025 () //	
464	D-ABLAPL/26346/2025	SEEMA SINGH VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BADAMBADI /373 /2022 () //	
465	D-ABLAPL/26347/2025	PURNA CHANDRA PRADHAN	MANOJ KUMAR MALLICK	PARADEEP LOCK /253 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/26348/2025	GANGEYA SAHU	SUSANTA KUMAR TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/26351/2025	ROHIT NAIK	KASHINATH PATTANAIAK	BANTALA /308 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/26356/2025	KARTIKA @ SATYANANDA BEHERA	JAGANNATH KAMILA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/26360/2025	TULU @ RATNAKAR SAHOO	BIBHUTI RANJAN MOHANTY	BARANGA /445 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/26361/2025	GITARANI NAYAK @ GITANJALI NAYAK	LALITENDU MISHRA	HARICHANDANPUR /130 /2025	AOR20220001610C202500063
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/26365/2025	SARAT CHANDRA BISWAL	GOPAL CHARAN MOHANTY	KAKATAPUR /172 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/26367/2025	SUSHANTA KUMAR DEHURY @ SUSANTA KUMAR DEHURY	KARTIKA MISHRA	TURUMUNGA /178 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/26373/2025	DEEPAK SINGH	DIBYAJYOTI SAHOO	BRAJARAJNAGAR /124 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/26375/2025	RAKESH KUMAR MESUA	DHIRENDRA KUMAR MOHAPATRA	BAREIPALI /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/26379/2025	RANJAN NAIK	CHIRANJIB ROUT	KANIHA /263 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/26386/2025	SK. SAUKAT	JAYANTA KUMAR MAJHI	KHANTAPADA /485 /2017	
		VS	VS	()	

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477	D-ABLAPL/26390/2025	STATE OF ODISHA JYOTSNARANI PALAI VS	SATYA RANJAN MULIA VS	// NIKIRAI /303 /2025 ()	
478	D-ABLAPL/26395/2025	STATE OF ODISHA SWAYAM @ SWAYAM SAHI NAYAK @ SIBASHAKTISAHU NAYAK	SANJAY K D MOHAPATRA VS	// BALIAPANDA /148 /2025 ()	
479	D-ABLAPL/26398/2025	STATE OF ODISHA PRIYADARSHI PRADHAN VS	PRADEEP KUMAR PANDA VS	// MOTANGA /293 /2025 ()	
480	D-ABLAPL/26399/2025	STATE OF ODISHA SANDIP @ SANDEEPTA SAHANI VS	BIKASH KARNA VS	// RAJKANIKA /245 /2025 ()	
481	D-ABLAPL/26402/2025	STATE OF ODISHA DEEPAK KUMAR KHATAI VS	NIRANJAN PANDA VS	// BUGUDA /275 /2024 ()	
482	D-ABLAPL/26405/2025	STATE OF ODISHA PREMALATA BHOI VS	SWAGAT KUMAR SAHU VS	// PARADEEP MODEL /225 /2025 ()	AOR20220004593C202500033
483	D-ABLAPL/26406/2025	STATE OF ODISHA SK.ANIDUL RAHEMAN VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /343 /2025 ()	
484	D-ABLAPL/26409/2025	STATE OF ODISHA CHITTARANJAN KHADIRATNA VS	SUBHASIS MOHAPATRA VS	// RAMACHANDRAPUR /113 /2025 ()	
485	D-ABLAPL/26410/2025	STATE OF ODISHA PRASANT KUMAR ROUT VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /343 /2025 ()	
486	D-ABLAPL/26412/2025	STATE OF ODISHA BAIRAGI CHARAN NAYAK VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /287 /2025 ()	
487	D-ABLAPL/26414/2025	STATE OF ODISHA DILIP KUMAR ROUT VS	MANAS RANJAN DHAL VS	// / /0 ()	
		STATE OF ODISHA		//	

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488	D-ABLAPL/26418/2025	SABYASACHI BHOI @ SABYA BHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /239 /2025 () //	
489	D-ABLAPL/26421/2025	BHAKTA PRASAD BEHERA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP /220 /2025 () //	
490	D-ABLAPL/26422/2025	SUDHIR KUMAR JENA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /132 /2025 () //	AOR20220003422C202500093
491	D-ABLAPL/26423/2025	MANTU @ HEMANT BIBHAR VS STATE OF ODISHA	KARUNAKAR GAYA VS	BARGARH /225 /2020 () //	AOD20220004020C202500043
492	D-ABLAPL/26429/2025	CHINMAY KUMAR MISHRA @ CHINMAY MISHRA VS STATE OF ODISHA	GOKULANANDA PARIDA VS	BAISINGA /425 /2025 () //	
493	D-ABLAPL/26431/2025	SUBRATA ACHARYA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BANSADA /221 /2025 () //	
494	D-ABLAPL/26432/2025	JITA @ RITA BHOI VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BANKI /108 /2025 () //	
495	D-ABLAPL/26433/2025	MAMATAMAYEE BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //	
496	D-ABLAPL/26437/2025	NIRUPAMA PATRA VS STATE OF ODISHA	RAJJEET ROY VS	KHURDA SADAR /254 /2025 () //	AOR20220001462C202500109
497	D-ABLAPL/26441/2025	PRAKASH LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /231 /2025 () //	
498	D-ABLAPL/26444/2025	KARAN @ KARAN KUMAR SAHOO VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	BANKI /294 /2025 () //	
499	D-ABLAPL/26445/2025	PRAKASH BEHERA	AMIYA KUMAR BEURA	BANKI /242 /2025	

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FILING REPORT AS ON :26/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
500	D-ABLAPL/26449/2025	STATE OF ODISHA DEBENDRA PATRA	SANTOSH KUMAR OJHA	// PATTAMUNDAI /251 /2025	
		VS	VS	()	
501	D-ABLAPL/26454/2025	STATE OF ODISHA MANINI SASMAL	JYOTIRMAYA SAHOO	// GOLANTHARA (BERHAMPUR) /365 /2025	
		VS	VS	()	
502	D-ABLAPL/26456/2025	STATE OF ODISHA PINTU BEHERA @ MAJHAN BEHERA	JYOTIRMAYA SAHOO	// RAMBHA (KHALLIKOTE) /670 /2025	
		VS	VS	()	
503	D-ABLAPL/26458/2025	STATE OF ODISHA SURAJ KUMAR AGASTI	TUKUNA KUMAR MISHRA	// / /0	
		VS	VS	()	
504	D-ABLAPL/26459/2025	STATE OF ODISHA PRASANNA SAHU @ MANGAL SAHU	JYOTIRMAYA SAHOO	// BIJEPUR /61 /2021	
		VS	VS	()	
505	D-ABLAPL/26464/2025	STATE OF ODISHA RABINDRA MALIK	PRASANTA KUMAR BARIK	// DHUSURI /384 /2025	
		VS	VS	()	
506	D-ABLAPL/26469/2025	STATE OF ODISHA ROJALIN SAHOO	DEBASNAN DAS	// KUJANGA /312 /2025	
		VS	VS	()	
507	D-ABLAPL/26471/2025	STATE OF ODISHA SESHADEV PAL @ SESADEBA PAL	SURYAKANTA DWIBEDI	// BANKI /250 /2025	AOR20220001245C202500053
		VS	VS	()	
508	D-ABLAPL/26475/2025	STATE OF ODISHA BASANTA KISAN	DINESH KUMAR MOHANTY	// KUCHINDA /323 /2024	AOD20220003518C202500035
		VS	VS	()	
509	D-ABLAPL/26476/2025	STATE OF ODISHA BISWAJIT BEHERA @ PINTU	BIJAY KUMAR BEHERA	// BHARATPUR PS /391 /2025	AOR20220001736C202500060
		VS	VS	()	
510	D-ABLAPL/26477/2025	STATE OF ODISHA SUREN MUKHI	BIRAJA PRASAD TRIPATHY	// KISINDA /42 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/26478/2025	STATE OF ODISHA GOURAV @ GOURAB SINGH VS	ABHISHEK PRADHAN VS	// RAJGANGPUR /434 /2025 ()	
512	D-ABLAPL/26479/2025	STATE OF ODISHA MANGULI @ MD. JAHANGIR VS	CHHABI BEHERA VS	// PIPLI /453 /2025 ()	
513	D-ABLAPL/26480/2025	STATE OF ODISHA DILESWAR SAHOO VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /452 /2023 ()	
514	D-ABLAPL/26483/2025	STATE OF ODISHA BHIMASEN PARIDA VS	JAYADEBA BEHERA VS	// CHANDAPUR /157 /2025 ()	
515	D-ABLAPL/26485/2025	STATE OF ODISHA RATNAKAR BEHERA @ RANKA JENA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /674 /2025 ()	
516	D-ABLAPL/26488/2025	STATE OF ODISHA SUSANTA KUMAR BEHERA @ SUSHANTA BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /657 /2025 ()	
517	D-ABLAPL/26489/2025	STATE OF ODISHA BULA SAHA VS	SUKANTA KUMAR NAYAK VS	// RAJKANIKA /392 /2025 ()	
518	D-ABLAPL/26490/2025	STATE OF ODISHA JAGANNATH PRASAD SINGH VS	SUKANTA KUMAR NAYAK VS	// CHANDABALI /344 /2025 ()	
519	D-ABLAPL/26491/2025	STATE OF ODISHA SK. IMAMUDDIN VS	JYOTIRMAYA SAHOO VS	// JATNI P.S. /344 /2025 ()	
520	D-ABLAPL/26492/2025	STATE OF ODISHA SK. JIYAUH RAHAMAN VS	SAPAN KUMAR LENKA VS	// / /0 ()	
521	D-ABLAPL/26494/2025	STATE OF ODISHA GOVT. OF INDIA (RAILWAY) BIJAY KUMAR SAHOO VS	SAPAN KUMAR LENKA VS	// TALABANIA /159 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/26495/2025	MAHESH PANIGRAHI @ MAHESH GOPAL CHARAN PANIGRAHI VS STATE OF ODISHA	PANIGRAHI SAHOO VS	SARANGADA /67 /2025 () //	
523	D-ABLAPL/26499/2025	MANMOHAN SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	CANTONMENT ROAD /11 /2025 () //	AOD20230000737C202500070
524	D-ABLAPL/26500/2025	ROSHAN KUMAR HANSHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /197 /2025 () //	AOR20220001487C202500066
525	D-ABLAPL/26501/2025	MAKUNDA NAG VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	TUREIKELA /209 /2025 () //	
526	D-ABLAPL/26503/2025	SAMIR SAHOO VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /308 /2025 () //	AOR20220000371C202500135
527	D-ABLAPL/26510/2025	SUJATA MAHARANA VS UNION OF INDIA (E.D.)	PRASANTA KUMAR TRIPATHY VS	/ /0 () //	
528	D-ABLAPL/26513/2025	BIRAJA PRADHAN @ BIRAJ KUMAR PRADHAN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	PHULBANI TOWN /317 /2025 () //	
529	D-ABLAPL/26515/2025	SAHIL MOHAMMED VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /289 /2025 () //	
530	D-ABLAPL/26516/2025	GOPINATH SAMAL VS STATE OF ODISHA	KHAGESWAR BEHERA VS	SORO /683 /2025 () //	
531	D-ABLAPL/26517/2025	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	BHAKTA BHUSHAN BARIK VS	DHAULI PS /184 /2025 () //	
532	D-ABLAPL/26519/2025	RAMACHANDRA NAYAK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	RAMBHA (KHALLIKOTE) /2 /2004 () //	
533	D-ABLAPL/26520/2025	RAJKISHORE MAHAKUD	SUSIL KUMAR PATTNAIK	PANDAPADA /152 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-ABLAPL/26522/2025	STATE OF ODISHA TABARAK SAHA	PRASANTA KUMAR BARIK	BHADRAK RURAL /122 /2025	
		VS	VS	()	
535	D-ABLAPL/26525/2025	STATE OF ODISHA BISWANATH BALABANTARAY	PARTHA SARATHI DAS	KHURDA SADAR /251 /2025	AOD20240000364C202500148
		VS	VS	()	
536	D-ABLAPL/26526/2025	STATE OF ODISHA BICHITRA DAS	PRASANTA KUMAR BARIK	DHUSURI /383 /2025	
		VS	VS	()	
537	D-ABLAPL/26528/2025	STATE OF ODISHA DHIRENDRA KUMAR BEHERA	OM PRAKASH SARAN	DHENKANAL SADAR /605 /2025	AOR20220000371C202500136
		VS	VS	()	
538	D-ABLAPL/26530/2025	STATE OF ODISHA SATYENDRA PRADHAN	PRAVASH CHANDRA JENA	BHOGRAI /229 /2024	
		VS	VS	()	
539	D-ABLAPL/26533/2025	STATE OF ODISHA DEBENDRA SUTAR	DEVASHIS PANDA	TIRTOL /431 /2025	
		VS	VS	()	
540	D-ABLAPL/26535/2025	STATE OF ODISHA PRABIR PRADHAN	PRAVASH CHANDRA JENA	BHOGRAI /229 /2024	
		VS	VS	()	
541	D-ABLAPL/26536/2025	STATE OF ODISHA SANATA KUMAR MOHANTY	GYANA RANJAN SETHI	ASTARANGA /150 /2025	
		VS	VS	()	
542	D-ABLAPL/26538/2025	STATE OF ODISHA SHIBU SAHANI @ SIBU SAHANI	DIBYAJYOTI SAHOO	PHULBANI SADAR /209 /2023	
		VS	VS	()	
543	D-ABLAPL/26539/2025	STATE OF ODISHA RAJEEV KUMAR PARAMANIK	JANMEJAYA KATIKIA	/ /0	
		VS	VS	()	
544	D-ABLAPL/26542/2025	STATE OF ODISHA ANANTA KUMAR MOHANTY	GYANA RANJAN SETHI	ASTARANGA /150 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/26545/2025	STATE OF ODISHA MOGLI @ SANDEEP KUMAR SAHU VS	LALATENDU SAMANTARAY VS	// BAIDYANATHPUR /59 /2025 ()	
546	D-ABLAPL/26546/2025	STATE OF ODISHA SANJIT PRADHAN VS	AMIT KUMAR NATH VS	// CHHENDIPADA /318 /2025 ()	
547	D-ABLAPL/26549/2025	STATE OF ODISHA JAYASUMALA PARICHHA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// BAIDYANATHPUR /59 /2025 () //	

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MISC CASES FILED on :26/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/32/2022 ARBA/32/2022	RENUBALA SABAT MP		16/2025
2	D-ARBA/10/2013 ARBA/10/2013	NATIONAL ALUMINIUM MP	M/S.TANMAY MISHRA	17/2025
3	D-ARBA/10/2013 ARBA/10/2013	NATIONAL ALUMINIUM MP	M/S.TANMAY MISHRA	18/2025
4	D-ARBA/10/2013 ARBA/10/2013	NATIONAL ALUMINIUM MP	M/S.TANMAY MISHRA	19/2025
5	D-ARBA/10/2013 ARBA/10/2013	NATIONAL ALUMINIUM MP	M/S.TANMAY MISHRA	20/2025
6	D-ARBA/10/2013 ARBA/10/2013	NATIONAL ALUMINIUM MP	M/S.TANMAY MISHRA	21/2025
7	D-ARBA/10/2013 ARBA/10/2013	NATIONAL ALUMINIUM MP	M/S.TANMAY MISHRA	22/2025
8	D-ARBA/34870/2025 ARBA/ /	M/S. ADIGANGA PROPERTIES PVT. LTD. MP	SARADA PRASANNA SARANGI	23/2025
9	D-STREV/34794/2025 STREV/ /	ASST. DIVISIONAL MECHANICAL ENGINEER MP	BRLEASSTOYASTARAYANMETHILLAGARH	65/2025
10	D-STREV/34794/2025 STREV/ /	ASST. DIVISIONAL MECHANICAL ENGINEER MP	BRLEASSTOYASTARAYANMETHILLAGARH	66/2025
11	D-STREV/34802/2025 STREV/ /	ASST. DIVISIONAL MECHANICAL ENGINEER MP	BRLEASSTOYASTARAYANMETHILLAGARH	67/2025
12	D-STREV/34802/2025 STREV/ /	ASST. DIVISIONAL MECHANICAL ENGINEER MP	BRLEASSTOYASTARAYANMETHILLAGARH	68/2025
13	D-MSA/34779/2025 MSA/ /	BASERA DESIGNS PVT. LTD., BBSR MP	BIKRAM CHANDRA GHADEI	111/2025
14	D-MSA/34779/2025 MSA/ /	BASERA DESIGNS PVT. LTD., BBSR MP	BIKRAM CHANDRA GHADEI	112/2025
15	D-LAA/3/2011 LAA/3/2011	STATE MP	ASC	168/2025
16	D-LAA/25301/2025 LAA/ /	MADAN PANDIA MP	SURJYA NARAYAN SAHU	169/2025
17	D-CRLMP/26295/2025 CRLMP/ /	NEPAL CHANDRA KHANDEI MP	KABIR KUMAR JENA	190/2025
18	D-CRLMP/26387/2025 CRLMP/ /	KALU MANGARAJ MP	KISHORE KUMAR MISHRA	191/2025
19	D-SA/159/2000 SA/159/2000	BACHU VISWANATH MP	M/S DAYANANDA MOHAPATRA	252/2025
20	D-TRP(C)/34730/2025 TRP(C)/ /	MOUSUMI MALINI DHAR MP	AKSHAYA KUMAR SAHOO	306/2025
21	D-TRP(C)/51050/2024 TRP(C)/393/2024	KADAMBINI DAS MP	SWARUP KUMAR PATNAIK	307/2025
22	D-TRP(C)/34846/2025 TRP(C)/ /	LOPAMUDRA PRIYADARSHINI SAHU @ SPROUT MP	SPROUT KUMAR PRADHAN	308/2025
23	D-CONTC/29796/2024 CONTC/5481/2024	SACHIDANANDA MOHANTY MP	M/S SARAT CHANDRA SAMAL, S.JENA	323/2025
24	D-RVWPET/55152/2024 RVWPET/20/2025	PADMANAVA NANDA MP	M/S.ASHOK KU.PATTANAIAK, A.N.GARNAIK,A.K.SAHU,MISS S.DAS	349/2025
25	D-RVWPET/34746/2025 RVWPET/ /	THE PRINCIPAL GENERAL MANAGER, EST MP	PRINCEP GENERAL MANAGER, NEW DELHI	350/2025
26	D-RVWPET/33659/2024	M/S.BRIDGE AND ROOF CO. (INDIA) LTD.	JYOTIRMAYA PRASAD BEHERA	

58	D-BLAPL/25309/2025 BLAPL/ /	MAHESH DAS @ MANTU MP	SEVATI SOREN	892/2025
59	D-CRLREV/26472/2025 CRLREV/ /	PRABODH KUMAR PRADHAN MP	JANAKI KANTA MAHAPATRA	892/2025
60	D-BLAPL/36588/2024 BLAPL/12881/2024	CHANDRA SAHU @ HARISH CHANDRA SAHU MP	ADHURGA PRASAD S. MALLICK	893/2025
61	D-CRLREV/26496/2025 CRLREV/ /	PRADEEP KUMAR GUPTA MP	DINESH KUMAR PATRA	893/2025
62	D-BLAPL/36588/2024 BLAPL/12881/2024	CHANDRA SAHU @ HARISH CHANDRA SAHU MP	ADHURGA PRASAD S.MALLICK	894/2025
63	D-CRLREV/26496/2025 CRLREV/ /	PRADEEP KUMAR GUPTA MP	DINESH KUMAR PATRA	894/2025
64	D-CRLREV/26511/2025 CRLREV/ /	RAMA CHANDRA PARIDA MP	SATYABRATA SATAPATHY	895/2025
65	D-BLAPL/17850/2025 BLAPL/6244/2025	BABAN @ MADAN MOHAN SAHOO MP	BISHNU PRASAD PRADHAN	895/2025
66	D-CRLREV/26514/2025 CRLREV/ /	SRINIBAS PATRA MP	SIDHESWAR RATH	896/2025
67	D-BLAPL/18920/2025 BLAPL/6608/2025	SK. RAJU MP		896/2025
68	D-CRLREV/26523/2025 CRLREV/ /	BIJAY MOHARANA MP	LINGARAJ SARANGI	897/2025
69	D-BLAPL/18918/2025 BLAPL/6604/2025	SK.RAJU MP		897/2025
70	D-BLAPL/1895/2024 BLAPL/445/2024	MANOJ KUMAR PANDA MP		898/2025
71	D-CRLREV/23836/2025 CRLREV/501/2025	RITIKA ALLOYS PVT. LTD., ROURKELA MP	ANAND PRAKASH DAS	898/2025
72	D-CRLREV/26534/2025 CRLREV/ /	ARJUN KUMAR SAHOO MP	PRAVASH CHANDRA JENA	899/2025
73	D-BLAPL/9510/2023 BLAPL/9510/2023	MANOJ KUMAR PANDA MP		899/2025
74	D-CRLREV/26540/2025 CRLREV/ /	DHANANJAY MOHANTY MP	BHABANI SHANKAR DASPARIDA	900/2025
75	D-BLAPL/10239/2022 BLAPL/10239/2022	BANOJ KUMAR NAHAK MP		900/2025
76	D-RSA/373/2012 RSA/373/2012	LAXMAN NAIK MP	M/S.S.P.MISHRA	1222/2025
77	D-RSA/34628/2025 RSA/ /	PURNA CHANDRA NAYAK MP	DEBAKANTA MOHANTY	1223/2025
78	D-RSA/31867/2025 RSA/ /	DEBI PRASAD HARICHANDAN MP	PRAFULLA CHANDRA ACHARYA	1224/2025
79	D-RSA/31871/2025 RSA/ /	DEBI PRASAD HARICHANDAN MP	PRAFULLA CHANDRA ACHARYA	1225/2025
80	D-RSA/205/2008 RSA/205/2008	BAIDYANATH HOTA MP	M/S.RAMAKANTA MOHANTY	1226/2025
81	D-RSA/54/2015 RSA/54/2015	MANAGOBINDA SAHOO MP	MS MAMATA MISHRA	1227/2025
82	D-RSA/54/2015 RSA/54/2015	MANAGOBINDA SAHOO MP	MS MAMATA MISHRA	1228/2025
83	D-RSA/54/2015 RSA/54/2015	MANAGOBINDA SAHOO MP	MS MAMATA MISHRA	1229/2025
84	D-RSA/361/2019 RSA/361/2019	JAGANNATH PANDA MP	SOUMYA MISHRA	1230/2025
85	D-RSA/25267/2025 RSA/338/2025	PRASANNA SAHOO MP	BIKRAM SENAPATI	1231/2025
86	D-CMP/34618/2025 CMP/ /	GOURANGA BEHERA@GOURANGA CHARAN BEHERA MP	ANVESH KUNDA JENA	1363/2025
87	D-CMP/14405/2025 CMP/552/2025	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	1364/2025
88	D-CMP/34638/2025 CMP/ /	RADHARANI KUNDA @ GIRI MP	JAGAJIBAN PRADHAN	1367/2025
89	D-CMP/772/2025	KRUSHNA CHANDRA MISHRA	KARUNAKAR JENA	

	CMP/66/2025	MP		1368/2025
90	D-CMP/772/2025	KRUSHNA CHANDRA MISHRA	KARUNAKAR JENA	
	CMP/66/2025	MP		1369/2025
91	D-CMP/772/2025	KRUSHNA CHANDRA MISHRA	KARUNAKAR JENA	
	CMP/66/2025	MP		1370/2025
92	D-CMP/34653/2025	VIKHYAKARI MOHAPATRA @ BHIKHYAKARI MOHAPATRA		
	CMP/ /	MP		1371/2025
93	D-CMP/14407/2025	PRASANTA KUMAR JOSHI	PRASANTA KUMAR JOSHI(IN PERSON)	
	CMP/735/2025	MP		1372/2025
94	D-CMP/34671/2025	SUSHIL KUMAR ROUT	TRILOCHAN NANDA	
	CMP/ /	MP		1373/2025
95	D-CMP/34671/2025	SUSHIL KUMAR ROUT	TRILOCHAN NANDA	
	CMP/ /	MP		1374/2025
96	D-CMP/34679/2025	SUSHIL KUMAR ROUT	TRILOCHAN NANDA	
	CMP/ /	MP		1375/2025
97	D-CMP/32436/2025	BISHNU CHARAN BARAL	PITAMBAR PANDA	
	CMP/ /	MP		1376/2025
98	D-CMP/34238/2025	NIBEDITA MISHRA	SANJIB SWAIN	
	CMP/1332/2025	MP		1377/2025
99	D-CMP/34715/2025	KARTIK CHANDRA DEY	SUSHANT KUMAR PRADHAN	
	CMP/ /	MP		1378/2025
100	D-CMP/34717/2025	DILLIP KUMAR PATRA	AJIT KUMAR PANDA	
	CMP/ /	MP		1379/2025
101	D-CMP/34774/2025	KAILASH CHANDRA CHHURA	TUSAR KUMAR MISHRA	
	CMP/ /	MP		1380/2025
102	D-CMP/34804/2025	PADMALOCHAN NANDA	BHASKAR CHANDRA PANDA	
	CMP/ /	MP		1381/2025
103	D-CMP/34807/2025	M/S. SIDHARTH CONSTRUCTION AND TRADING IN MISHRA	CUTTACK	
	CMP/ /	MP		1382/2025
104	D-CMP/34812/2025	M/S. D.C. ROUTRAY AND PARTNER	TUSAR KUMAR MISHRA	
	CMP/ /	MP		1383/2025
105	D-CMP/34812/2025	M/S. D.C. ROUTRAY AND PARTNER	TUSAR KUMAR MISHRA	
	CMP/ /	MP		1384/2025
106	D-CMP/34815/2025	M/S. SIDHARTH CONSTRUCTION AND TRADING IN MISHRA	CUTTACK	
	CMP/ /	MP		1385/2025
107	D-CMP/34837/2025	MANASI MANJARI SATAPATHY	PRAKASH RANJAN BARIK	
	CMP/ /	MP		1386/2025
108	D-CMP/33624/2024	SATYABHAMA SAHOO		
	CMP/1058/2024	MP		1387/2025
109	D-CMP/34879/2025	PARTHA PRATIMA RAY	SUBHENDU KAR	
	CMP/ /	MP		1388/2025
110	D-ABLAPL/5745/2025	SUJIT KUMAR SAHOO	SUBASH CHANDRA ACHARYA	
	ABLAPL/2168/2025	MP		1585/2025
111	D-ABLAPL/13007/2025	SHISHIR KUMAR TAREI		
	ABLAPL/5100/2025	MP		1586/2025
112	D-ABLAPL/20484/2025	RAJESH MOHANTY @ PAPALI		
	ABLAPL/8151/2025	MP		1587/2025
113	D-ABLAPL/20735/2025	LINGARAJ MOHANTY		
	ABLAPL/8392/2025	MP		1588/2025
114	D-ABLAPL/17530/2025	KAMALA PANDA		
	ABLAPL/7216/2025	MP		1589/2025
115	D-ABLAPL/20123/2025	RABINDRA SAHU @ RABI		
	ABLAPL/7997/2025	MP		1590/2025
116	D-ABLAPL/14268/2025	KALIA @ SAROJ KUMAR SAHOO		
	ABLAPL/5871/2025	MP		1591/2025
117	D-ABLAPL/18999/2024	PARAMANANDA SAHOO		
	ABLAPL/6726/2024	MP		1592/2025
118	D-ABLAPL/20205/2024	ALOKA @ ALOK DAS		
	ABLAPL/7356/2024	MP		1593/2025
119	D-ABLAPL/17768/2024	ALOKA DAS @ ALOK DAS		
	ABLAPL/6348/2024	MP		1594/2025
120	D-ABLAPL/14011/2025	RINKU DAS @ TIPU DAS		
	ABLAPL/5572/2025	MP		1595/2025

121	D-ABLAPL/14976/2025 ABLAPL/5928/2025	SATYABAN PANDA MP		1596/2025
122	D-ABLAPL/12828/2025 ABLAPL/5156/2025	SK RAJU MP	SK. ZAFARULLA	1597/2025
123	D-ABLAPL/12827/2025 ABLAPL/4867/2025	SK RAJU MP	SK. ZAFARULLA	1598/2025
124	D-ABLAPL/20902/2025 ABLAPL/9313/2025	PRADEEP JENA MP		1599/2025
125	D-MACA/8378/2025 MACA/287/2025	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD.,MUMBAI MP		2173/2025
126	D-MACA/34642/2025 MACA/ /	JHARANA GARADIA MP	PRADEEP KUMAR MISHRA	2174/2025
127	D-MACA/34693/2025 MACA/ /	SAI SRI VIDYA NIKETAN MP	PRASANTA KUMAR NANDA	2175/2025
128	D-MACA/34693/2025 MACA/ /	SAI SRI VIDYA NIKETAN MP	PRASANTA KUMAR NANDA	2176/2025
129	D-MACA/28300/2025 MACA/942/2025	D.M., UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD., MP	RUNVEER K. KHANANGUL	2177/2025
130	D-MACA/32946/2025 MACA/ /	M/S. ROYAL SUNDARAM GENERAL INSURANCE CO. LTD. MP	ADITHYAN K. PAN	2178/2025
131	D-MACA/203/2012 MACA/203/2012	SABITRI OJHA and ORS. MP	M/S.SRINIBAS MOHANTY	2179/2025
132	D-MACA/203/2012 MACA/203/2012	SABITRI OJHA and ORS. MP	M/S.SRINIBAS MOHANTY	2180/2025
133	D-MACA/33289/2025 MACA/ /	RINA SETHI MP	GYANARANAJAN MAHAPATRI	2181/2025
134	D-MACA/33222/2025 MACA/ /	MINATI PRADHAN MP	PABITRA KUMAR NAYAK	2182/2025
135	D-MACA/34751/2025 MACA/ /	MANAS PRADHAN MP	BISWAJIT MOHANTY	2183/2025
136	D-MACA/34751/2025 MACA/ /	MANAS PRADHAN MP	BISWAJIT MOHANTY	2184/2025
137	D-MACA/32445/2025 MACA/ /	NEW INDIA ASSURANCE CO.LTD., BBSR MP	G.P.DUTTA	2185/2025
138	D-MACA/34819/2025 MACA/ /	TATA AIG GENERAL INSURANCE CO.LTD., BBSR MP	ABDUL ALI KHAN	2186/2025
139	D-CRLA/26319/2025 CRLA/ /	GANGADHAR MAHANTA MP	PARTHA SARATHI DAS	2375/2025
140	D-CRLA/26319/2025 CRLA/ /	GANGADHAR MAHANTA MP	PARTHA SARATHI DAS	2376/2025
141	D-CRLA/26327/2025 CRLA/ /	PURNA CHANDRA MEHER @ PURNA MEHER MP	SK. ZAFARULLA	2377/2025
142	D-CRLA/26327/2025 CRLA/ /	PURNA CHANDRA MEHER @ PURNA MEHER MP	SK. ZAFARULLA	2378/2025
143	D-CRLA/26341/2025 CRLA/1013/2025	TARANI MAHAKUR MP	SURYAKANTA DWIBEDI	2379/2025
144	D-CRLA/26341/2025 CRLA/1013/2025	TARANI MAHAKUR MP	SURYAKANTA DWIBEDI	2380/2025
145	D-CRLA/26376/2025 CRLA/ /	VICTIM/INFORMANT MP	RAKESH KUMAR ROURAY	2381/2025
146	D-CRLA/26368/2025 CRLA/ /	SIBA JENA MP	LALITENDU MISHRA	2382/2025
147	D-CRLA/26368/2025 CRLA/ /	SIBA JENA MP	LALITENDU MISHRA	2383/2025
148	D-CRLMC/24058/2025 CRLMC/3117/2025	ASHOK KAPOOR MP		2383/2025
149	D-CRLA/26407/2025 CRLA/ /	MUKESH TANDI MP	SANTOSH KUMAR DWIVEDY	2384/2025
150	D-CRLMC/24947/2025 CRLMC/ /	JEEBAN MOHAN NAYAK MP	ASMIYA RANJAN MAJHI	2384/2025
151	D-CRLMC/6763/2024 CRLMC/898/2024	PRADEEP KUMAR MARTHA @ PRADEEP MARTHA MP		2385/2025
152	D-CRLA/26407/2025	MUKESH TANDI	SANTOSH KUMAR DWIVEDY	

	CRLA/ /	MP		2385/2025
153	D-CRLMC/26300/2025	SARADA MISHRA	CHIRANJEEV VIDYABHUSHAN	
	CRLMC/ /	MP		2386/2025
154	D-CRLA/12205/2025	SANJEEB MUGRI	DURGA PRASAD S.MALLICK	
	CRLA/518/2025	MP		2386/2025
155	D-CRLMC/26296/2025	NIPUN MUNI @ LIPUN	RAJENDRA NARAYAN ROUT	
	CRLMC/ /	MP		2387/2025
156	D-CRLA/25396/2024	DAMBARUDHAR DASH@DHADI	SUDEEP KUMAR SARANGI	
	CRLA/858/2024	MP		2387/2025
157	D-CRLA/26440/2025	KUMUDA CHANDRA PRADHAN	BISWAJIT RANJAN TRIPATHY	
	CRLA/ /	MP		2388/2025
158	D-CRLMC/26302/2025	SUSIL KUMAR DAS	RAKESH BEHERA	
	CRLMC/ /	MP		2388/2025
159	D-CRLMC/25659/2025	SATYABRATA PANDA	GOUTAM CHARAN ROUT	
	CRLMC/ /	MP		2389/2025
160	D-CRLA/26440/2025	KUMUDA CHANDRA PRADHAN	BISWAJIT RANJAN TRIPATHY	
	CRLA/ /	MP		2389/2025
161	D-CRLMC/25553/2025	BIKASH KUMAR SAHOO	SUBHRAJIT SAHOO	
	CRLMC/ /	MP		2390/2025
162	D-CRLA/26524/2025	P.KRISHNA RAO	BISWAJIT RANJAN TRIPATHY	
	CRLA/ /	MP		2390/2025
163	D-CRLMC/26297/2025	PRASANTA PATRA	BHARAT JALLI	
	CRLMC/ /	MP		2391/2025
164	D-CRLA/26524/2025	P.KRISHNA RAO	BISWAJIT RANJAN TRIPATHY	
	CRLA/ /	MP		2391/2025
165	D-CRLMC/26316/2025	PINU KANAR	BISWAJIT LENKA	
	CRLMC/ /	MP		2392/2025
166	D-CRLA/26524/2025	P.KRISHNA RAO	BISWAJIT RANJAN TRIPATHY	
	CRLA/ /	MP		2392/2025
167	D-CRLMC/26318/2025	SINU BEERO	MANORANJAN PADHY	
	CRLMC/3395/2025	MP		2393/2025
168	D-CRLA/26524/2025	P.KRISHNA RAO	BISWAJIT RANJAN TRIPATHY	
	CRLA/ /	MP		2393/2025
169	D-CRLMC/22907/2025	BASANTI MUDULI		
	CRLMC/2897/2025	MP		2394/2025
170	D-CRLMC/19717/2024	HOTEL ASSOCIATION PURI	DEVASHIS PANDA	
	CRLMC/2494/2024	MP		2395/2025
171	D-CRLMC/23245/2025	PANCHANAN HOTA		
	CRLMC/2989/2025	MP		2396/2025
172	D-CRLMC/26349/2025	MOJESH EKKA	SUSIL KUMAR PATTNAIK	
	CRLMC/ /	MP		2397/2025
173	D-CRLMC/26354/2025	RAJIB RATH	SOM SEKHAR RATH	
	CRLMC/3399/2025	MP		2398/2025
174	D-CRLMC/26370/2025	M/S. SONALI INFRA PROJECTS PVT.LTD.,	DEBEN KUMAR BARIK	
	CRLMC/ /	MP		2399/2025
175	D-CRLMC/26378/2025	SAMEER BAGARTTI @ SAMIR BAGARTI	SITIKANT MISHRA	
	CRLMC/ /	MP		2400/2025
176	D-CRLMC/26453/2025	SANGRAM KISHOR SAHU@SANGRAM SAM	ANANAS KUMAR CHAND	
	CRLMC/ /	MP		2401/2025
177	D-CRLMC/26474/2025	BALABHADRA PANI	PRASANTA KUMAR NANDA	
	CRLMC/ /	MP		2402/2025
178	D-CRLMC/10913/2025	PINTU JENA@NIHAR RANJAN JENA		
	CRLMC/1481/2025	MP		2403/2025
179	D-CRLMC/10911/2025	MANTU JENA@SAUMYA RANJAN JENA		
	CRLMC/1479/2025	MP		2404/2025
180	D-CRLMC/26481/2025	HIMANSHU PATRA @ HIMANSU PATRA	PARTHA SARATHI DAS	
	CRLMC/ /	MP		2405/2025
181	D-CRLMC/348/2023	SATYA PRIYA JAYASINGH	LALITENDU MISHRA	
	CRLMC/348/2023	MP		2406/2025
182	D-CRLMC/26504/2025	PITABASH @ PITABASA @ PITABAS PRAD	DEVASHIS PANDA	
	CRLMC/ /	MP		2407/2025
183	D-CRLMC/26504/2025	PITABASH @ PITABASA @ PITABAS PRAD	DEVASHIS PANDA	
	CRLMC/ /	MP		2408/2025

184	D-CRLMC/26547/2025 CRLMC/ /	NAYAN BEHARI DAS MP	JYOTI PATNAIK	2409/2025
185	D-CRLMC/26553/2025 CRLMC/ /	SUGYANI PRABHA PANIGRAHI MP	RAMANATH ACHARYA	2410/2025
186	D-CRLMC/26553/2025 CRLMC/ /	SUGYANI PRABHA PANIGRAHI MP	RAMANATH ACHARYA	2411/2025
187	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3769/2025
188	D-WA/34615/2025 WA/ /	STATE OF ODISHA MP	SACHIDANDA NAYAK,A.S.C	3770/2025
189	D-WA/34615/2025 WA/ /	STATE OF ODISHA MP	SACHIDANDA NAYAK,A.S.C	3771/2025
190	D-WA/34650/2025 WA/ /	PATITAPABAN MOHAPATRA MP	MANOJ KUMAR MOHANTY	3772/2025
191	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3773/2025
192	D-WA/557/2022 WA/557/2022	STATE OF ODISHA MP	SR.S.C.(S. AND M.E.)	3774/2025
193	D-WA/34694/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3775/2025
194	D-WA/34694/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3776/2025
195	D-WA/34697/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3777/2025
196	D-WA/34697/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3778/2025
197	D-WA/34733/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3779/2025
198	D-WA/34733/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3780/2025
199	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3781/2025
200	D-WA/34735/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3782/2025
201	D-WA/34735/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3783/2025
202	D-WA/34777/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3784/2025
203	D-WA/34777/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3785/2025
204	D-WA/34778/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3786/2025
205	D-WA/34778/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3787/2025
206	D-WA/34780/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3788/2025
207	D-WA/34780/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3789/2025
208	D-WA/34782/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3790/2025
209	D-WA/34782/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3791/2025
210	D-WA/34783/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3792/2025
211	D-WA/34783/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	3793/2025
212	D-WP(C)/34609/2025 WP(C)/24004/2025	SHANTANU KUMAR KAR MP	DURGESH NARAYAN RATH	14545/2025
213	D-WP(C)/34610/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	14546/2025
214	D-WP(C)/34610/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	14547/2025
215	D-WP(C)/34597/2025	NARUSU SETHY	SUKANTA KUMAR DALAI	

	WP(C)/23988/2025	MP		14548/2025
216	D-WP(C)/34616/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	14549/2025
217	D-WP(C)/34616/2025 WP(C)/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	14550/2025
218	D-WP(C)/24958/2025 WP(C)/18713/2025	JAYAKRUSHNA SAHOO MP		14551/2025
219	D-WP(C)/34599/2025 WP(C)/23992/2025	RANJAN KUMAR SETHY MP	SUKANTA KUMAR DALAI	14552/2025
220	D-WP(C)/34621/2025 WP(C)/ /	TAPAN BARIK MP	GOUTAM CHARAN ROUT	14553/2025
221	D-WP(C)/34623/2025 WP(C)/ /	GOBINDA CHANDRA SUNAMAJHI MP	KRISHNA MOHAPATRA	14554/2025
222	D-WP(C)/34630/2025 WP(C)/ /	GOURI SHANKAR AGRAWAL MP	BHASKAR CHANDRA PANDA	14555/2025
223	D-WP(C)/34627/2025 WP(C)/ /	M/S. AMULYA KUMAR DASH, CUTTACK MP	ANUP NARAYAN MOHANTY	14556/2025
224	D-WP(C)/35524/2024 WP(C)/21210/2024	BHARASANANDA BEHERA MP	BIJAY KUMAR BEHERA	14557/2025
225	D-WP(C)/9334/2021 WP(C)/9334/2021	ODISHA STATE FINANCIAL CORP. MP	BIJAYA KUMAR DASH	14558/2025
226	D-WP(C)/33151/2025 WP(C)/23059/2025	PRIYANKA PRIYADARSINI KAR MP	AMITABH MISHRA	14559/2025
227	D-WP(C)/33151/2025 WP(C)/23059/2025	PRIYANKA PRIYADARSINI KAR MP	AMITABH MISHRA	14560/2025
228	D-WP(C)/26576/2025 WP(C)/18233/2025	S.JAYKISHAN MP	ABHISEK PATTNAIK	14561/2025
229	D-WP(C)/34635/2025 WP(C)/ /	ABHIMANYU NAHAK MP	BAIBASWATA PANIGRAHI	14562/2025
230	D-WP(C)/29628/2025 WP(C)/20513/2025	LAXMI NARAYAN MISSION SHAKTI SELF MP	HEKMONDRA DASH	14563/2025
231	D-WP(C)/25319/2025 WP(C)/18884/2025	BANKIM CHANDRA PATTNAIK MP	UMAKANTA MISHRA	14564/2025
232	D-WP(C)/34639/2025 WP(C)/ /	BHIMSEN MALLIK MP	KSHIROD KUMAR ROUT	14565/2025
233	D-WP(C)/34641/2025 WP(C)/ /	MOUSUMI BARIK MP	LALATENDU SAMANTARAY	14566/2025
234	D-WP(C)/29496/2025 WP(C)/20617/2025	AMAN KUMAR PANDA MP	KARUNAKAR RATH	14567/2025
235	D-WP(C)/34643/2025 WP(C)/ /	MAYADHAR SETHI MP	SATYABRATA SENAPATI	14568/2025
236	D-WP(C)/17979/2025 WP(C)/12129/2025	ASIT KUMAR PATTANAYAK MP	PAMI RATH(SR.ADV)	14569/2025
237	D-WP(C)/17979/2025 WP(C)/12129/2025	ASIT KUMAR PATTANAYAK MP	BIPLABA P.B. BAHALI	14570/2025
238	D-WP(C)/20845/2025 WP(C)/15279/2025	MUNI HASDA MP	SOUMYA MISHRA	14571/2025
239	D-WP(C)/34648/2025 WP(C)/ /	TR CHEMICALS LTD., SUNDERGARH MP	SASWAT KUMAR ACHARYA	14572/2025
240	D-WP(C)/34646/2025 WP(C)/ /	RANJAN KUMAR SETHI MP	ANJAN KUMAR BISWAL	14573/2025
241	D-WP(C)/17515/2010 WP(C)/17515/2010	STATE OF ORISSA MP	A.S.C.	14574/2025
242	D-WP(C)/19057/2025 WP(C)/12869/2025	PRIYANKA SWAIN MP	SOUBHAGYA SWAIN	14575/2025
243	D-WP(C)/35626/2022 WP(C)/35626/2022	MANASMITA MAHARANA MP	DR. BINODA KUMAR MISHRA,M/S.PRASANNA KUMAR NANDA,BARS	14576/2025
244	D-WP(C)/550/2020 WP(C)/550/2020	ASHOK KUMAR MISRA MP		14577/2025
245	D-WP(C)/34659/2025 WP(C)/ /	RUDRANARAYAN DASH MP	PRASANNA KUMAR RATH (1)	14578/2025
246	D-WP(C)/34658/2025 WP(C)/ /	PRATAP KUMAR SAHU @ PRATAP SAHU MP	PRASANNA KUMAR RATH (1)	14579/2025

247	D-WP(C)/34657/2025 WP(C)/ /	BHUBUNA NANDA SAHU MP	DURGESH NARAYAN RATH	14580/2025
248	D-WP(C)/34661/2025 WP(C)/ /	BIPIN DHAL MP	PRASANNA KUMAR RATH (1)	14581/2025
249	D-WP(C)/34660/2025 WP(C)/ /	PRAMOD DEHURY @ PRAMOD KUMAR DEHURY MP	PRASANNA KUMAR RATH (1)	14582/2025
250	D-WP(C)/34663/2025 WP(C)/ /	KUNA DAS MP	PRASANNA KUMAR RATH (1)	14583/2025
251	D-WP(C)/34667/2025 WP(C)/ /	NANDIA DEHURY MP	PRASANNA KUMAR RATH (1)	14584/2025
252	D-WP(C)/34668/2025 WP(C)/ /	NITTYANANDA SAHU MP	PRASANNA KUMAR RATH (1)	14585/2025
253	D-WP(C)/35532/2022 WP(C)/35532/2022	JALADHAR SHARMA MP		14586/2025
254	D-WP(C)/7915/2025 WP(C)/6089/2025	SOMANATH SWAIN MP	DR.NIRANJAN SWAIN	14587/2025
255	D-WP(C)/5236/2025 WP(C)/4219/2025	KRUSHNA CHANDRA PANDA MP	LAXMIKANTA MOHANTY	14588/2025
256	D-WP(C)/34678/2025 WP(C)/ /	SANTOSH KUMAR PARIDA MP	SRIDHAR RATH	14589/2025
257	D-WP(C)/29273/2025 WP(C)/20757/2025	MAHANTA NAYAK MP	SUDHIR KUMAR MALLICK	14590/2025
258	D-WP(C)/30975/2025 WP(C)/23152/2025	BULU JENA MP	GEETA RANI MALLICK	14591/2025
259	D-WP(C)/30981/2025 WP(C)/21762/2025	SUSHANTA KUMAR DASH MP	SUDHIR KUMAR MALLICK	14592/2025
260	D-WP(C)/30978/2025 WP(C)/23221/2025	SAMEER SETHI MP	GEETA RANI MALLICK	14593/2025
261	D-WP(C)/34688/2025 WP(C)/ /	RINKI KATHAR MP	DILLIP KUMAR MOHAPATRA	14594/2025
262	D-WP(C)/30988/2025 WP(C)/23081/2025	BHAGYALAXMI PADHY MP	GEETA RANI MALLICK	14595/2025
263	D-WP(C)/31004/2025 WP(C)/22484/2025	BISWAJIT GHOSE MP	SUDHIR KUMAR MALLICK	14596/2025
264	D-WP(C)/31386/2025 WP(C)/22198/2025	NAGENDRA MOHANTY MP	SUDHIR KUMAR MALLICK	14597/2025
265	D-WP(C)/30317/2025 WP(C)/21357/2025	SUDARSHAN SWAIN MP	SUDHIR KUMAR MALLICK	14598/2025
266	D-WP(C)/34690/2025 WP(C)/ /	SASMITA NAYAK MP	DILLIP KUMAR MOHAPATRA	14599/2025
267	D-WP(C)/34698/2025 WP(C)/ /	ARUN KUMAR DAS MP	SHIBANI SAMARPITA OJHA	14600/2025
268	D-WP(C)/34699/2025 WP(C)/ /	KUSUMA BEHERA MP	SMITA RANJAN PATNAIK	14601/2025
269	D-WP(C)/17377/2025 WP(C)/12391/2025	MITALI MADHUMITA MALLICK MP	SIDDHARTHA SAMAL	14602/2025
270	D-WP(C)/23874/2025 WP(C)/16537/2025	SUBARNA SATAPATHY MP	SAIBRATA RATH	14603/2025
271	D-WP(C)/17897/2025 WP(C)/12370/2025	BASANT KUMAR BEHERA MP	SAUBHAGYA KUMAR SAMAL	14604/2025
272	D-WP(C)/34273/2025 WP(C)/23810/2025	LILABATI SAMAL MP		14605/2025
273	D-WP(C)/8490/2025 WP(C)/6409/2025	LAXMIDHAR DUTTA MP		14606/2025
274	D-WP(C)/34702/2025 WP(C)/ /	BASANTI BEHERA MP	NIRANJAN LENKA	14607/2025
275	D-WP(C)/4529/2023 WP(C)/4529/2023	M/S. SANJAY UDYOG PVT. LTD., JHARKHAND MP	SUDHIR PALIT	14608/2025
276	D-WP(C)/32218/2023 WP(C)/32218/2023	MRUTYUNJAYA BEHERA MP	DILLIP KUMAR MOHAPATRA, M/S SUVASHISH PATTANAIAK, S P BISWAS	14609/2025
277	D-WP(C)/14868/2022 WP(C)/14868/2022	MD. HASAM KHAN MP	SOUMYA DEV RAY	14610/2025
278	D-WP(C)/33185/2025	DEEPAK KUMAR DASH		

	WP(C)/23174/2025	MP		14611/2025
279	D-WP(C)/34706/2025 WP(C)/ /	SAMRIDDI EDUCATIONAL TRUST MP	JAGAMOHAN PATTANAIK	14612/2025
280	D-WP(C)/34128/2025 WP(C)/ /	BALARAM SAHU MP	BIJAY KUMAR BEHERA	14613/2025
281	D-WP(C)/10430/2025 WP(C)/7607/2025	BISHNU CHARAN MAJHEE MP	ARUN KUMAR PATRA	14614/2025
282	D-WP(C)/34713/2025 WP(C)/ /	RAMESH CHANDRA RANA MP	NIRANJAN PANDA	14615/2025
283	D-WP(C)/14343/2025 WP(C)/11016/2025	AMAR KUMAR SAHOO MP		14616/2025
284	D-WP(C)/34718/2025 WP(C)/ /	SWADHIN GOUDA MP	SUVASHISH PATTANAIK	14617/2025
285	D-WP(C)/31248/2025 WP(C)/21889/2025	KOUTILYA NURSING SCHOOL, BURLA MP		14618/2025
286	D-WP(C)/41083/2024 WP(C)/24403/2024	CHITTARANJAN SAHOO MP	BAIDHAR SAHOO	14619/2025
287	D-WP(C)/34722/2025 WP(C)/24020/2025	ASHA ROUT MP	SAMARENDRA BEURA	14620/2025
288	D-WP(C)/9705/2009 WP(C)/9705/2009	KANAKLATA BARIK MP		14621/2025
289	D-WP(C)/34729/2025 WP(C)/ /	MANOHAR PRASAD SAHOO MP	SANTOSH KUMAR DWIVEDI	14622/2025
290	D-WP(C)/34740/2025 WP(C)/ /	STAR HEALTH AND ALLIED INSURANCE MP	RAMESH KISHOR SAHOO	14623/2025
291	D-WP(C)/34742/2025 WP(C)/ /	SUDHANSU SEKHAR NAYAK MP	PRASANTA KUMAR PANDA	14624/2025
292	D-WP(C)/22401/2025 WP(C)/15516/2025	SHANKAR DAS MP		14625/2025
293	D-WP(C)/34714/2025 WP(C)/ /	RAJ KISHORE PRADHAN MP	KISHORE KUMAR MISHRA	14626/2025
294	D-WP(C)/34748/2025 WP(C)/ /	SUDHANSU SEKHAR NAYAK MP	PRASANTA KUMAR PANDA	14627/2025
295	D-WP(C)/34749/2025 WP(C)/ /	PULIN KUMAR DASH MP	SOURAV DAS	14628/2025
296	D-WP(C)/34753/2025 WP(C)/ /	D.A.V. PUBLIC SCHOOL, POKHARIPUT, BERSER MP	SURYASNATA MOHAPATRA	14629/2025
297	D-WP(C)/34759/2025 WP(C)/ /	SUDHANSU SEKHAR NAYAK MP	PRASANTA KUMAR PANDA	14630/2025
298	D-WP(C)/34761/2025 WP(C)/ /	AMIT KUMAR DIGAL MP	SOHAN MISHRA	14631/2025
299	D-WP(C)/34758/2025 WP(C)/ /	D.A.V. PUBLIC SCHOOL, CHANDRASEKHAR MP	SURAKANANDA MOHAPATRA	14632/2025
300	D-WP(C)/34765/2025 WP(C)/ /	MD. MUKIM YUNUS MP	PRANAYA KUMAR MISHRA	14633/2025
301	D-WP(C)/25299/2025 WP(C)/17952/2025	MANILAL SAHOO MP	SASWATI MOHAPATRA	14634/2025
302	D-WP(C)/34770/2025 WP(C)/ /	BHASKAR CHANDRA MOHAPATRA MP	CHITTA RANJAN PATTNAIK	14635/2025
303	D-WP(C)/34762/2025 WP(C)/ /	M/S DURGA MADHAV AGENCY MP	KANANBALA ROY CHOUDHURY	14636/2025
304	D-WP(C)/34716/2025 WP(C)/ /	HULAS BEHERA MP	BHARAT JALLI	14637/2025
305	D-WP(C)/34773/2025 WP(C)/ /	NARAYAN MOHARANA MP	LALIT KUMAR MAHARANA	14638/2025
306	D-WP(C)/34776/2025 WP(C)/ /	CUTTACK CENTRAL COOPERATIVE BANK MP	DEBIPATI MOHAPATRA	14639/2025
307	D-WP(C)/34775/2025 WP(C)/ /	SK MUNA MP	DHANANJAYA MUND	14640/2025
308	D-WP(C)/34785/2025 WP(C)/ /	D.A.V.PUBLIC SCHOOL, KALINGA NAGAR MP	SURYASNATA MOHAPATRA	14641/2025
309	D-WP(C)/34787/2025 WP(C)/ /	NEMALAPURI MAJHEE MP	MANORANJAN PADHI	14642/2025

310	D-WP(C)/34792/2025 WP(C)/ /	PURNA CHANDRA NAYAK MP	SOMANATH MISHRA	14643/2025
311	D-WP(C)/29367/2025 WP(C)/20852/2025	DIBAKAR MAHALIK MP		14644/2025
312	D-WP(C)/34796/2025 WP(C)/ /	PUSPALATA SWAIN @ BEHERA MP	SIDDHANT SARANGI	14645/2025
313	D-WP(C)/34589/2025 WP(C)/ /	MANISHA DAS MP	SAIBRATA RATH	14646/2025
314	D-WP(C)/14833/2006 WP(C)/14833/2006	MADHUSUDAN ACHARYA MP	M/S.PRABODH KU.PATTNAIK	14647/2025
315	D-WP(C)/34798/2025 WP(C)/ /	LACHANA SABARA MP	MANORANJAN PADHI	14648/2025
316	D-WP(C)/40567/2024 WP(C)/24158/2024	SUSHANTA SAMANTARAY MP	X	14649/2025
317	D-WP(C)/34766/2025 WP(C)/ /	VISWA BHARATI FOUNDATION TRUST MP	JAGAMOHAN PATTANAIAK	14650/2025
318	D-WP(C)/34801/2025 WP(C)/ /	SATYA RANJAN MOHARANA MP	DEBENDRA KUMAR SAHOO (1)	14651/2025
319	D-WP(C)/33170/2025 WP(C)/23104/2025	RASHMI REKHA SAHU MP	PRAVAT KUMAR MUDULI	14652/2025
320	D-WP(C)/33170/2025 WP(C)/23104/2025	RASHMI REKHA SAHU MP	PRAVAT KUMAR MUDULI	14653/2025
321	D-WP(C)/34811/2025 WP(C)/ /	ALOK PANDA MP	PRAVAT KUMAR MUDULI	14654/2025
322	D-WP(C)/34788/2025 WP(C)/ /	ADITYA PARIDA MP	JUDHISTHIR SAHOO	14655/2025
323	D-WP(C)/1936/2015 WP(C)/1936/2015	PADMINI MOHANTY MP	SUSANTA KUMAR LENKA	14656/2025
324	D-WP(C)/34820/2025 WP(C)/ /	NABA KISHORE SAHOO MP	BISWARANJAN MAHARATHA	14657/2025
325	D-WP(C)/34793/2025 WP(C)/ /	BISWAMBHAR RATH MP	JUDHISTHIR SAHOO	14658/2025
326	D-WP(C)/34825/2025 WP(C)/ /	RABINDRA KUMAR DAS MP	DWARIKA PRASAD MOHANTY	14659/2025
327	D-WP(C)/34789/2025 WP(C)/ /	SANTOSH KUMAR SAMANT SINGHAR MP	JUDHISTHIR SAHOO	14660/2025
328	D-WP(C)/4534/2025 WP(C)/3673/2025	JAYANTI PARIDA MP	DURGESH NARAYAN RATH	14661/2025
329	D-WP(C)/51205/2024 WP(C)/31111/2024	MIR GUNDURU MP	HARI KRUSHNA PANIGRAHI	14662/2025
330	D-WP(C)/34833/2025 WP(C)/ /	SAROJ KUMAR BEHERA MP	PRABIN DAS	14663/2025
331	D-WP(C)/34831/2025 WP(C)/ /	SUREN KUMAR MOHANTY MP	MAHENDRA PRASAD MOHANTY	14664/2025
332	D-WP(C)/34835/2025 WP(C)/ /	N.RAVISANKAR RAO MP	DEEPALI MAHAPATRA	14665/2025
333	D-WP(C)/34838/2025 WP(C)/ /	BASANTA KUMAR DHAL MP	PRAFULLA CHANDRA ACHARYA	14666/2025
334	D-WP(C)/34795/2025 WP(C)/ /	CHITTARANJAN SAHOO MP	JUDHISTHIR SAHOO	14667/2025
335	D-WP(C)/13975/2025 WP(C)/10477/2025	M/S.INDO NISSIN FOODS PVT.LTD., BANGALORE MP		14668/2025
336	D-WP(C)/34841/2025 WP(C)/ /	RADHAMOHAN SAMANTARAY MP	SRIKANTA MAHUNTA	14669/2025
337	D-WP(C)/34844/2025 WP(C)/ /	MOTILAL DHIR MP	PRAFULLA CHANDRA ACHARYA	14670/2025
338	D-WP(C)/34843/2025 WP(C)/ /	CENTRAL PUBLIC INFORMATION OFFICE MP	BIBHONI BHUSAN MISHRA	14671/2025
339	D-WP(C)/34848/2025 WP(C)/ /	MARKANDA SAHU MP	PRAFULLA CHANDRA ACHARYA	14672/2025
340	D-WP(C)/34849/2025 WP(C)/ /	GANGADHAR MUNDA MP	SURAJ MOHANTY	14673/2025
341	D-WP(C)/34850/2025	BIBEK KUMAR PATRA	PRATIK DASH	

	WP(C)/ /	MP		14674/2025
342	D-WP(C)/34852/2025	RAMKRUSHNA BEHERA	PAMI RATH	
	WP(C)/ /	MP		14675/2025
343	D-WP(C)/34857/2025	SARAT KUMAR MISHRA	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		14676/2025
344	D-WP(C)/34869/2025	DIPASU SEKHAR NAYAK	SOMANATH MISHRA	
	WP(C)/ /	MP		14677/2025
345	D-WP(C)/34865/2025	PATIKA RENUKA	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		14678/2025
346	D-WP(C)/34873/2025	SHRAWAN KUMAR AGARWAL	BIJAYA KUMAR RAGADA	
	WP(C)/ /	MP		14679/2025
347	D-WP(C)/34876/2025	SURYA NARAYAN MISHRA	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		14680/2025
348	D-WP(C)/34878/2025	SARAT KUMAR MISHRA	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		14681/2025
349	D-WP(C)/34881/2025	SUMIT MOHAPATRA	SRIKANTA MAHUNTA	
	WP(C)/ /	MP		14682/2025
350	D-WP(C)/34880/2025	M/S ESL STEEL LIMITED, JHARKHAND	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		14683/2025
351	D-WP(C)/34874/2025	NARAYAN SAHU	BIJAY KUMAR BEHERA	
	WP(C)/ /	MP		14684/2025